

ORISSA HIGH COURT**FILING REPORT AS ON :07/01/2020**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 1 | BLAPL/0000134/2020 | DINA @ DINABANDHU SAHOO VS STATE OF ODISHA | H.N.MOHAPATRA VS | BALANGA /91 /2019 () // |
| 2 | BLAPL/0000135/2020 | BALAK GOUDA VS STATE OF ODISHA | BIBHUDANANDA MOHAPATRA VS | SURADA /150 /2019 () // |
| 3 | BLAPL/0000136/2020 | KRISHNA SABAR VS STATE OF ODISHA | BIBHUDA NANDA MOHAPATRA VS | BHANJANAGAR /143 /2019 () // |
| 4 | BLAPL/0000137/2020 | RABI @ RABINDRA PALEI VS STATE OF ODISHA | B.B. ROUTRAY VS | BANAPUR P.S. /347 /2019 () // |
| 5 | BLAPL/0000138/2020 | KIRAN NAG VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | BARGARH /172 /2018 () // |
| 6 | BLAPL/0000139/2020 | SANI @ TARINI GHATWARI VS STATE OF ODISHA | RABINARAYAN PATRA VS | PHULBANI TOWN /212 /2018 () // |
| 7 | BLAPL/0000140/2020 | NIRAKAR NAIK @ NAYAK VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | BADAGADA /5 /2011 () // |
| 8 | BLAPL/0000141/2020 | NIRAKAR NAIK @ NAYAK VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | BADAGADA /4 /2011 () // |
| 9 | BLAPL/0000142/2020 | SUDHANSU MAITI VS STATE OF ODISHA | PRAFULLA CHANDRA DAS VS | //0 () // |
| 10 | BLAPL/0000143/2020 | DHANANJAYA SAMANTARAY VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | MAHILA P.S.(BBSR) /82 /2019 () // |
| 11 | BLAPL/0000144/2020 | TIKI @ LOKANATH PRADHAN VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | BASELI SAHI PS /116 /2019 () // |

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| 12 | BLAPL/0000145/2020 | BHASKARA NAIK VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | SPL.TASK FORCE /17 /2019 () // |
| 13 | BLAPL/0000146/2020 | BISHNU DAS KANHAR VS STATE OF ODISHA | GYANALOKA MOHANTY VS | PHIRINGIA /84 /2017 () // |
| 14 | BLAPL/0000147/2020 | SANTOSH SAHU VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MUDULIPODA /10 /2019 () // |
| 15 | BLAPL/0000148/2020 | PADIA @ PRADEEP SAHOO VS STATE OF ODISHA | ARUN KUMAR DAS VS | /109 /2015 () // |
| 16 | BLAPL/0000149/2020 | RANJAN KUMAR NAYAK VS STATE OF ODISHA | BUDHIRAM DAS VS | MANGALA BAG /225 /1987 () // |
| 17 | BLAPL/0000150/2020 | SUSAMA NAIK VS STATE OF ODISHA | RABINDRA NATH PRUSTY VS | ANGUL TOWN /106 /2018 () // |
| 18 | BLAPL/0000151/2020 | E.JEETENDRA REDDY VS STATE OF ODISHA | S.S.RAY-2 VS | PURUSHOTTAMPUR /137 /2019 () // |
| 19 | BLAPL/0000152/2020 | DIGI SABAR VS STATE OF ODISHA | SATYAJIT MOHAPATRA-2 VS | SPL.TASK FORCE /17 /2019 () // |
| 20 | BLAPL/0000153/2020 | MANORANJAN SETHI VS STATE OF ODISHA | PRAMODA KUMAR MISHRA VS | PATTAMUNDAI /160 /2019 () // |
| 21 | BLAPL/0000154/2020 | SAJAN DAS VS STATE OF ODISHA | PRAMODA KUMAR MISHRA VS | PATTAMUNDAI /254 /2019 () // |
| 22 | BLAPL/0000155/2020 | BANSI DAS VS STATE OF ODISHA | SARAT KUMAR JENA VS | KHALLIKOTE /40 /1997 () // |
| 23 | BLAPL/0000156/2020 | DILLIP MAHARANA @ DHUMA @ BHUTA | P.K.MAHARAJ | SARANAKUL /50 /2019 |

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| | | VS | VS | () |
| 24 | BLAPL/0000157/2020 | STATE OF ODISHA S.SIMANCHAL PATRO | ASHOK DAS | // BAIDYANATHPUR /87 /2017 |
| | | VS | VS | () |
| 25 | BLAPL/0000158/2020 | STATE OF ODISHA KUPATI @ KURUPATI MAJHI | AKSHAYA KR. SAHOO | // KOMNA PS /82 /2019 |
| | | VS | VS | () |
| 26 | BLAPL/0000159/2020 | STATE OF ODISHA PADLAM KHORA | ASIT KU. JENA | // CHITRAKONDA /146 /2019 |
| | | VS | VS | () |
| 27 | BLAPL/0000160/2020 | STATE OF ODISHA GUJAR @ RANJAN PRADHAN | SATYABRATA PANDA | // PADAMPUR /269 /2019 |
| | | VS | VS | () |
| 28 | BLAPL/0000161/2020 | STATE OF ODISHA GYANDEV NEMALPURI | ASIT KU JENA | // MALKANGIRI /338 /2019 |
| | | VS | VS | () |
| 29 | BLAPL/0000162/2020 | STATE OF ODISHA RAJENDRA PRADHAN | KURESH PRASAD DASH | // JAGANNATHA PRASAD /114 /2019 |
| | | VS | VS | () |
| 30 | BLAPL/0000163/2020 | STATE OF ODISHA AMIT CHOPDA | BISWAJIT NAYAK | // NIRAKARPUR /73 /2018 |
| | | VS | VS | () |
| 31 | BLAPL/0000164/2020 | STATE OF ODISHA DIPUNA @ DEEPAK BHOI | SURYA NARAYAN MISHRA | // JAGATSINGPUR /292 /2019 |
| | | VS | VS | () |
| 32 | BLAPL/0000165/2020 | STATE OF ODISHA SALIL BHENGRA | PABITRA KUMAR NAYAK | // HEMGIR /180 /2017 |
| | | VS | VS | () |
| 33 | BLAPL/0000166/2020 | STATE OF ODISHA SUKUMARI DEHURY | SARBESWAR BEHERA | // LAHUNIPADA /31 /2018 |
| | | VS | VS | () |
| 34 | BLAPL/0000167/2020 | STATE OF ODISHA HARISCHANDRA NAYAK | G.S.DAS | // KANAS /90 /2019 |
| | | VS | VS | () |

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| 35 | BLAPL/0000168/2020 | STATE OF ODISHA RAHUL CHANDRA NAIK VS | JAGANNATH KAMILA VS | // BARIA /4 /2011 () |
| 36 | BLAPL/0000169/2020 | STATE OF ODISHA BABUN PANIGRAHI VS | JULU KHANSAMA VS | // JHARSUGUDA /788 /2019 () |
| 37 | BLAPL/0000170/2020 | STATE OF ODISHA SIBA PATRA VS | BIRAJA PRASANNA DAS VS | // PADMAPUR /18 /2019 () |
| 38 | BLAPL/0000171/2020 | STATE OF ODISHA DINABANDHU MOHARANA @ DANDU VS | SRINIVAS MOHANTY VS | // SARANAKUL /50 /2019 () |
| 39 | BLAPL/0000172/2020 | STATE OF ODISHA PRADEEP NAIK VS | SUSANTA KUMAR ROUT VS | // SAMAL /89 /2019 () |
| 40 | BLAPL/0000173/2020 | STATE OF ODISHA SIMANCHAL NAIK VS | SUSANTA KUMAR ROUT VS | // DHENKANAL SADAR /537 /2018 () |
| 41 | BLAPL/0000174/2020 | STATE OF ODISHA ARIF KHAN VS | SATYA RANJAN MULIA VS | // SALIPUR /356 /2019 () |
| 42 | BLAPL/0000175/2020 | STATE OF ODISHA MANOJ KUMAR MUNDA VS | PRATAP CHANDRA MISHRA VS | // HARICHANDANPUR /142 /2019 () |
| 43 | BLAPL/0000176/2020 | STATE OF ODISHA MURALIDHAR ALTIA VS | AMITAV TRIPATHY VS | // JATNI P.S. /123 /2019 () |
| 44 | BLAPL/0000177/2020 | STATE OF ODISHA KESABA BHOI VS | BH.R.TRIPATHY VS | // KANTAMAL /57 /2019 () |
| 45 | BLAPL/0000178/2020 | STATE OF ODISHA CHINTU BEHERA @ RAKESH VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | // BALIANTA P.S. /301 /2019 () // |

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| 46 | BLAPL/0000179/2020 | NIHAR HALDAR VS STATE OF ODISHA | NIHAR RANJAN SAHOO VS | CHITRAKONDA /119 /2018 () // |
| 47 | BLAPL/0000180/2020 | MANOJIT KABIRAJ VS STATE OF ODISHA | NIHAR RANJAN SAHOO VS | CHITRAKONDA /119 /2018 () // |
| 48 | BLAPL/0000181/2020 | PARTHA SARATHI DHALA VS STATE OF ODISHA | B.R.TRIPATHY VS | RAYAGADA TOWN /387 /2019 () // |
| 49 | BLAPL/0000182/2020 | DADHI KADRAKA VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | MUNIGUDA /36 /2018 () // |
| 50 | BLAPL/0000183/2020 | BIRANCHI KUMAR JAYASINGH @ MATTAGAJAN SINGH VS STATE OF ODISHA | RAMAN KU NAYAK VS | FATEGARH /178 /2019 () // |
| 51 | BLAPL/0000184/2020 | RANJIT DEVNATH VS STATE OF ODISHA | GYANENDRA KUMAR PARIDA VS | JEYPORE TOWN /208 /2018 () // |
| 52 | BLAPL/0000185/2020 | KUNA SAHU VS STATE OF ODISHA | S.S.RAY-2 VS | DHARAKOT PS /157 /2019 () // |
| 53 | BLAPL/0000186/2020 | SK.SILTU @ ABDUL HUSEN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BALIANTA P.S. /301 /2019 () // |
| 54 | BLAPL/0000187/2020 | PRAVAKAR MALLICK VS STATE OF ODISHA | REENA KUMAR SAHOO VS | JENAPUR /281 /2019 () // |
| 55 | BLAPL/0000188/2020 | BRAJA KISHORE SAHOO VS STATE OF ODISHA | AMITAV TRIPATHY VS | NUAGAON /57 /2019 () // |
| 56 | BLAPL/0000189/2020 | SASMITA MAHARANA @ SONA VS STATE OF ODISHA | MAHES DAS VS | BALIPATNA /321 /2019 () // |
| 57 | BLAPL/0000190/2020 | BIHARI OJHA | UMAKANTA BARIK | KUNDEI /48 /2019 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | BLAPL/0000191/2020 | SALMAN ALLI | MANAS CHAND | SAMBALPUR TOWN /463 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | BLAPL/0000192/2020 | AJAYA KUMAR BANCHHOR | MANAS CHAND | BURLA /151 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | BLAPL/0000193/2020 | DAMBARUDHAR BEHERA | PARSURAM DAS | NEMALO /133 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | BLAPL/0000194/2020 | RASMIRANJAN SAMANTRAY | DEEPAK KU SAHOO | AUL /166 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | BLAPL/0000195/2020 | HEMANTA MATARI | DEEPANJALI SAHU | ATTABIRA /210 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | BLAPL/0000196/2020 | ALOK KUMAR PRADHAN | S.S.RAY-2 | ASKA /167 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | BLAPL/0000197/2020 | SUMANTA MAJHI | AMULYA RATNA PANDA | PHIRINGIA /109 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | BLAPL/0000198/2020 | SUNITA PRADHAN | AMITAV TRIPATHY | KHAJURIPADA /111 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | BLAPL/0000199/2020 | SANTOSH DALEI | SAROJ RANJAN SUBUDHI | BOUDH /267 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 67 | BLAPL/0000200/2020 | TUFAN @ SANJIB MALIK | SMRUTI RANJAN MOHAPATRA | KHANTAPADA /216 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 68 | BLAPL/0000201/2020 | SUNIL KUMAR KESHARI | DIPTI RANJAN BHOKTA | JEYPORE SADAR /93 /2019 |
| | | VS | VS | () |

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| 69 | BLAPL/0000202/2020 | STATE OF ODISHA SABANA KULASIKA VS | DIPTI RANJAN BHOKTA VS | // DASMANTAPUR /72 /2019 () |
| 70 | BLAPL/0000203/2020 | STATE OF ODISHA CHITTARANJAN NAYAK @ PODA VS | PARSURAM PANDA VS | // PHIRINGIA /40 /2017 () |
| 71 | BLAPL/0000204/2020 | STATE OF ODISHA SK.ISLAUDDIN VS | RAJIB LOCHAN PATTNAIK VS | // JALESWAR /341 /2019 () |
| 72 | BLAPL/0000205/2020 | STATE OF ODISHA GANESH CHANDRA SETHI VS | DEEPAK KUMAR DAS VS | // GOP /108 /2019 () |
| 73 | BLAPL/0000206/2020 | STATE OF ODISHA KHIROD MALLICK VS | KALPATARA MISHRA VS | // MAHANGA /247 /2019 () |
| 74 | BLAPL/0000207/2020 | STATE OF ODISHA SANTOSH KUMAR ROUT @ ANIL VS | SURYAKANTA DWIBEDI VS | // NAYAGARH /247 /2019 () |
| 75 | BLAPL/0000208/2020 | STATE OF ODISHA GANESH SINGH VS | DIPTI RANJAN BHOKTA VS | // JEYPORE SADAR /93 /2019 () |
| 76 | BLAPL/0000209/2020 | STATE OF ODISHA PRADIP BEHERA @ BITA VS | PRAHALLADA SAHU VS | // PHULBANI SADAR /113 /2019 () |
| 77 | BLAPL/0000210/2020 | STATE OF ODISHA SOMANATH BEHERA VS | PRAHALLAD SAHU VS | // GOCHHAPADA /55 /2017 () |
| 78 | BLAPL/0000211/2020 | STATE OF ODISHA JALADHAR BHUMIA VS | ASIT KU. JENA VS | // MATHILI /176 /2019 () |
| 79 | BLAPL/0000212/2020 | STATE OF ODISHA YOGENDRA DAS VS STATE OF ODISHA | AMIT KU NATH VS | // ANGUL TOWN /231 /2018 () // |

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|----|--------------------|--|---------------------------|-----------------------------------|
| 80 | BLAPL/0000213/2020 | DASU KHILA VS STATE OF ODISHA | ASIT KU. JENA VS | ORKEL /91 /2019 () // |
| 81 | BLAPL/0000214/2020 | PRASANT KUMAR SAHOO VS STATE OF ODISHA | L.N.RAYATSINGH VS | PHIRINGIA /41 /2017 () // |
| 82 | CMAPL/0000027/2020 | ARATI MALLIK VS M/S.MANAGING DIRECTOR, WESCO LTD., BURLA | ADV. VS | // () // |
| 83 | CMAPL/0000028/2020 | BSNL CASUAL KARMACHARI SANGHA VS UNION OF INDIA | ADV. VS | // () // |
| 84 | CMAPL/0000029/2020 | RAJENDRA KUMAR PANSARI VS STATE OF ODISHA | ADV. VS | // () // |
| 85 | CMAPL/0000030/2020 | BIJAYA KUMAR MOHANTY VS STATE OF ODISHA | adv VS | // () // |
| 86 | CMAPL/0000031/2020 | JAGABANDHU NAIK VS THE COLLECTOR, RAYAGADA | S.P.MOHANTY VS | // () // |
| 87 | CMP/0000020/2020 | MAKARADHWAJA PANIGRAHI VS DAMAYANTI PANDIT | BIRAJA PRASANNA DAS VS | // () // |
| 88 | CMP/0000021/2020 | GOLAK CHANDRA DAS VS ALEKHA CHARAN DAS | DAYANANDA MOHAPATRA VS | // () // |
| 89 | CMP/0000022/2020 | HARIHAR SAHOO VS THE STATE OF ORISSA | ABHIJIT PATI VS | // () // |
| 90 | CMP/0000023/2020 | HARIHAR SAHOO VS THE STATE OF ORISSA | ABHIJIT PATI VS | // () // |
| 91 | CMP/0000024/2020 | HINA PARIDA | BISWAJIT MOHAPATRA | // |

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|-----|--------------------|---|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| 92 | CMP/0000025/2020 | TAPOSAGAR PARIDA KHIROD KUMAR OTA | PRAVAS CHANDRA PANDA | // |
| | | VS | VS | 0 |
| 93 | CMP/0000026/2020 | LAXMIDHAR OTA SHIVA PRASAD NAYAK | DIGAMBARA MISHRA | // |
| | | VS | VS | 0 |
| 94 | CMP/0000027/2020 | GITANJALI PANDA @ NAYAK BANK OF INDIA, NIMPUR BRANCH | SANTOSH KUMAR BEHERA | // |
| | | VS | VS | 0 |
| 95 | CONTC/0000065/2020 | KRUSHNA CHANDRA MOHAPATRA MAMATA MOHANTY | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |
| 96 | CONTC/0000066/2020 | KUMUDINI PARIDA SASHMITA RANI NAYAK | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |
| 97 | CONTC/0000067/2020 | THE COLLECTOR,MALKANGIRI MALABIKA RAY | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |
| 98 | CONTC/0000068/2020 | THE COLLECTOR,MALKANGIRI AHALYA MANDAL | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |
| 99 | CONTC/0000069/2020 | THE COLLECTOR, MALKANGIRI SIPRA PAUL | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |
| 100 | CONTC/0000070/2020 | THE COLLECTOR, MALKANGIRI KANAKLATA JENA | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |
| 101 | CONTC/0000071/2020 | THE COLLECTOR,MALKANGIRI PUSPA SANA | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |
| 102 | CONTC/0000072/2020 | THE COLLECTOR,MALKANGIRI BHANUMANI MANDAL | SATYA NARAYAN MISHRA-4 | // |
| | | VS | VS | 0 |

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| 103 | CONTC/0000073/2020 | THE COLLECTOR,MALKANGIRI SUCHITRA CHARCHI VS | SATYA NARAYAN MISHRA-4 VS | // // 0 |
| 104 | CONTC/0000074/2020 | THE COLLECTOR,MALKANGIRI BIJAY KUMAR DAS VS | NIRANJAN ROUT VS | // // 0 |
| 105 | CONTC/0000075/2020 | THE COLLECTOR,KENDRAPADA ACHYUTANANDA SWAIN VS | ADV VS | // // 0 |
| 106 | CONTC/0000076/2020 | CHITARANJAN MOHAPATRA ANJALI PRAVA MISHRA VS | ADV VS | // // 0 |
| 107 | CONTC/0000077/2020 | DR UMASHANKAR DASH BABA SIDHESWAR SHG VS | ADV VS | // // 0 |
| 108 | CONTC/0000078/2020 | ANU GARG ASHOK KU.SWAIN VS | M/S.BIRAJA PRASANNA SATAPATHY VS | // // 0 |
| 109 | CONTC/0000079/2020 | DEBENDRA KUMAR JENA SUKADEV MAHAPATRA VS | AKSHAYA KUMAR NAYAK VS | // // 0 |
| 110 | CONTC/0000080/2020 | POMA TUDU GOURAHARI PRADHAN VS | BAIJAYANTI MOHANTY VS | // // 0 |
| 111 | CONTC/0000081/2020 | AJAY KUMAR MALIK KRUSHNA SAHAYA BEHERA VS | adv VS | // // 0 |
| 112 | CONTC/0000082/2020 | DEBABRATA SAHOO REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV VS | | // // 0 |
| 113 | CONTC/0000083/2020 | SANATAN TRIPATHY BHARATIYA BIKASH PARISHAD VS | ADV VS | // // 0 |
| | | ASIT KUMAR TRIPATHY | | // |

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| 114 | CONTC/0000084/2020 | BHARATIYA BIKASH PARISHAD VS MATHI VATHANAN | ADV VS | // 0 // |
| 115 | CONTC/0000085/2020 | M/S.HINDUSTAN BUILDERS VS SISIR RANJAN PRUSTY | ADV VS | // 0 // |
| 116 | CONTC/0000086/2020 | SUBHENDU KUMAR HOTA VS DEORANJAN SINGH | AMITABH PRADHAN VS | // 0 // |
| 117 | CONTC/0000087/2020 | SAMAL BARRAGE EMPLOYEES VS SURENDRA KUMAR | ADV VS | // 0 // |
| 118 | CONTC/0000088/2020 | GANGADHAR BARIK VS SRIKANTA SAMAL | ADV VS | // 0 // |
| 119 | CONTC/0000089/2020 | DAMAYANTI SAMAL @ DAMAYANTI NAYAKADV VS SAMARTH VERMA | ADV VS | // 0 // |
| 120 | CONTC/0000090/2020 | TULASI SAMAL VS SAMARTH VERMA | ADV VS | // 0 // |
| 121 | CONTC/0000091/2020 | ARUNA PRADHAN VS LAKSHMI PR.SAHOO | SATYABRATA MOHANTY VS | // 0 // |
| 122 | CONTC/0000092/2020 | PRAVAKAR MALIK VS SARAT KUMAR GIRI | ADV VS | // 0 // |
| 123 | CONTC/0000093/2020 | SUDHANSU SEKHAR MAHANA VS BHUPENDRA SINGH POONIA | ADV VS | // 0 // |
| 124 | CONTC/0000094/2020 | SRINIBAS BADAJENA VS ANU GARG | ADV VS | // 0 // |
| 125 | CRLA/0000031/2020 | SRINIVAS PANIGRAHY | HEMANTA KUMAR MUND | //0 |

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| | | VS | VS | () |
| 126 | CRLA/0000032/2020 | STATE OF ODISHA(VIG.) PRASAN KUMAR PATRA | ASWINI KUMAR DAS | // / /0 |
| | | VS | VS | () |
| 127 | CRLA/0000033/2020 | STATE OF ODISHA PRAKASH KANDI | AMULYA RATNA PANDA | // BINJHARPUR /351 /2019 |
| | | VS | VS | () |
| 128 | CRLA/0000034/2020 | STATE OF ODISHA MAHENDRA GAYA @ MAHENDRA KUMAR GADYALIP MOHANTY | DYALIP MOHANTY | // BALIANTA P.S. /303 /2019 |
| | | VS | VS | () |
| 129 | CRLMA/0000004/2020 | STATE OF ODISHA BUDHIRAM@BHARAT NATH | ADV. | // SIMULIA /95 /2019 |
| | | VS | VS | () |
| 130 | CRLMC/0000056/2020 | STATE OF ODISHA MINAKETAN BAL | SATYANARAYAN MISHRA | // BANSADA /114 /2001 |
| | | VS | VS | () |
| 131 | CRLMC/0000057/2020 | STATE OF ODISHA NABAKESI@NABAKESHI | TANMAY MISHRA | // VIGILANCE PS (BERHAMPUR) /32 /2014 |
| | | VS | VS | () |
| 132 | CRLMC/0000058/2020 | STATE OF ODISHA(VIG.) RAKESH MOHAN | TANMAY MISHRA | // LANJIGARH /14 /2019 |
| | | VS | VS | () |
| 133 | CRLMC/0000059/2020 | STATE OF ODISHA CHINMAYA DAS@ CHINMAYA KUMAR DAS | GOUTAM KUMAR ROUSTRAY | // MAHANGA /182 /2018 |
| | | VS | VS | () |
| 134 | CRLMC/0000060/2020 | STATE OF ODISHA ADHI BEHERA | BASUDEV PUJARI | // CHATRAPUR /313 /2016 |
| | | VS | VS | () |
| 135 | CRLMC/0000061/2020 | STATE OF ODISHA BIJAYA LAXMI DASH | B.K.NAYAK 1 | // / /0 |
| | | VS | VS | () |
| 136 | CRLMC/0000062/2020 | UPENDRA KUMAR SUBUDHI TIRTHANKAR PATEL | BIJAYA KUMAR RAGADA | // / /0 |
| | | VS | VS | () |

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|-----|--------------------|---|----------------------------|--|
| 137 | CRLMC/0000063/2020 | STATE OF ODISHA TUNA@NIRAKAR NAREDA VS | RITURANJAN CHHOTARAY VS | // / /0 () |
| 138 | CRLMC/0000064/2020 | STATE OF ODISHA RASMI RANJAN BHOI VS | KSHIROD K.ROUT VS | // BALIPATNA /132 /2018 () |
| 139 | CRLMC/0000065/2020 | STATE OF ODISHA JANAK @AJIT BEHERA VS | TUKUNA MISHRA VS | // / /0 () |
| 140 | CRLMC/0000066/2020 | STATE OF ODISHA DHANAMATI PATEL VS | SURYAKANTA DWIBEDI VS | // RAIGHAR /66 /2019 () |
| 141 | CRLMC/0000067/2020 | STATE OF ODISHA UPENDRA KUMAR MAHANTA VS | DIBYAJYOTI SAHOO VS | // BALICHANDRAPUR /91 /2003 () |
| 142 | CRLMC/0000068/2020 | STATE OF ODISHA SAMBIT SINGH VS | PARTHA SARATHI NAYAK VS | // / /0 () |
| 143 | CRLMC/0000069/2020 | STATE OF ODISHA PRASANTA KUMAR SATHUA VS | BIBHU PRASAD DAS VS | // BHADRAK TOWN /84 /2019 () |
| 144 | CRLMC/0000070/2020 | STATE OF ODISHA SURAJIT ROUT VS | JITENDRA SAMANTARAY VS | // BHANDARIPOKHARI /117 /2005 () |
| 145 | CRLMC/0000071/2020 | STATE OF ODISHA BISWANATH SWAIN VS | SAROJ KUMAR PADHI VS | // PIPLI /314 /2007 () |
| 146 | CRLMC/0000072/2020 | STATE OF ODISHA SUBHASIS DUTTA VS | SAROJ KUMAR PADHI VS | // PIPLI /270 /2003 () |
| 147 | CRLMP/0000020/2020 | STATE OF ODISHA RAMESH DEHURY VS STATE OF ODISHA | DEBENDRA DHAR VS | // / /0 () // |

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|-----------|---------------------|---|---------------------------------|--|
| 148 | CRLMP/0000021/2020 | BIPIN BIHARI KHATOI VS STATE OF ODISHA | SUMIT SEKHAR PATTANAIAK VS | / /0 0 // |
| 149 | CRLMP/0000022/2020 | LOKANATH SAHU VS STATE OF ORISSA | G.C.MOHANTY VS | / /0 0 // |
| 150 | CRLMP/0000023/2020 | SANTOSHINI BARLA VS STATE OF ODISHA | R.N.MOHANTY VS | / /0 0 // |
| 151 | CRLMP/0000024/2020 | JUMERLAL SINGH VS STATE OF ODISHA | R.N.MOHANTY VS | / /0 0 // |
| 152 | CRLREV/0000019/2020 | SK.JAVED AKHTER @ SK.JAVED VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | / /0 0 // |
| 153 | CRLREV/0000020/2020 | DEEPAK KUMAR DAS ADHIKARI @ TONY @ DEEPAK KUMAR ADHIKARI VS STATE OF ODISHA | DEEPAK KUMAR ADHIKARI VS | / /0 0 // |
| 154 | CRLREV/0000021/2020 | PRAVASH CHANDRA PAL VS STATE OF ODISHA | J.K.KHUNTIA VS | / /0 0 // |
| 155 | FAO/0000009/2020 | STATE OF ODISHA VS PRAFULLA KUMAR PRADHAN | SR.STANDING COUNSEL VS | / / 0 // |
| 156 | FAO/0000010/2020 | SARASWATI BARIK VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL | DHANANJAYA MUND VS | / / 0 // |
| 157 | MACA/0000009/2020 | NATIONAL INSURANCE CO. LTD. VS BRAJA KISHORE JENA | AMITAV DAS VS | / / 0 // |
| 158 | MACA/0000010/2020 | DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS ABHINNA KU.DAS | ABHINNA KUMAR MOHANTY VS | / / 0 // |
| 159 | MACA/0000011/2020 | THE MANAGER(LEGAL),IFFCO | ADAM ALI KHAN | / / |

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|-----|---------------------|----------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | SUMANTA NAYAK@SUMANT KUMAR NAYAK | | // |
| 160 | MACA/0000012/2020 | THE MANAGER(LEGAL),IFFCO | ADAM ALI KHAN | // |
| | | VS | VS | 0 |
| | | BISHNUPRIYA NAYAK | | // |
| 161 | MACA/0000013/2020 | THE MANAGER(LEGAL),IFFCO | ADAM ALI KHAN | // |
| | | VS | VS | 0 |
| | | MATHURA DAS | | // |
| 162 | MATA/0000004/2020 | PRAMOD KU.SAHANI | AKSHYANGSHU SEKHAR NANDY | // |
| | | VS | VS | 0 |
| | | SUBASINI MOHAPATRA | | // |
| 163 | RPFAM/0000008/2020 | SANDIP BEHERA | BIPLAB P.B.BAHALI | // |
| | | VS | VS | 0 |
| | | SOUMYA BEHERA | | // |
| 164 | RPFAM/0000009/2020 | SATYA KU.HATI | AMITAV TRIPATHY | // |
| | | VS | VS | 0 |
| | | TAPOI HATI | | // |
| 165 | RPFAM/0000010/2020 | PRAMOD KUMAR PANDA | RAGHUNATH DAS MOHAPATRA | // |
| | | VS | VS | 0 |
| | | SNEHALATA PANDA | | // |
| 166 | RVWPET/0000006/2020 | M/S.B.K.MOHAPATRA | ADV. | // |
| | | VS | VS | 0 |
| | | I.T.O.,BHADRAK | | // |
| 167 | RVWPET/0000007/2020 | CHAIRMAN-C-MD.MAHANADI | S.D.DAS | // |
| | | VS | VS | 0 |
| | | SHIVA SHANKAR SINGH | | // |
| 168 | RVWPET/0000008/2020 | M/S.SHREE HARI SPONGE PVT LTD | ADV | // |
| | | VS | VS | 0 |
| | | GOVERNMENT OF ODISHA | | // |
| 169 | TRP(C)/0000008/2020 | SUJATA ANJALI MALLICK | AMIYA KUMAR MOHANTY A | // |
| | | VS | VS | 0 |
| | | DEBASIS MALLICK | | // |
| 170 | WA/0000019/2020 | LAXMIDHAR DAS | adv. | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|------------------------------------|--|
| 171 | WP(C)/0000409/2020 | STATE OF ODISHA NABARANGPUR COLLEGE OF PHARMACY VS | M/S.PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 172 | WP(C)/0000410/2020 | STATE OF ODISHA JHARANA SAMANTARAY VS | M/S.PRAFULLA KU.RATH VS | // // 0 |
| 173 | WP(C)/0000411/2020 | STATE OF ODISHA DHANESWAR JHALIA VS | MADHUMITA PANDA VS | // // 0 |
| 174 | WP(C)/0000412/2020 | STATE OF ODISHA PRANAY KUMAR SINGH VS | M/S. B.S.TRIPATHY-1 VS | // // 0 |
| 175 | WP(C)/0000413/2020 | STATE OF ODISHA KAMAL KU.TOSNIWAL VS | M/S.PRAFULLA KU.RATH VS | // // 0 |
| 176 | WP(C)/0000414/2020 | STATE OF ODISHA AMRUT LAL MIRDHA VS | MADHUMITA PANDA VS | // // 0 |
| 177 | WP(C)/0000415/2020 | STATE OF ODISHA SURAJ SHAKTI MOHANTY VS | M/S.SASWAT DAS VS | // // 0 |
| 178 | WP(C)/0000416/2020 | STATE OF ODISHA TIBU NAIK VS | M/S.SUKANTA KUMAR DALAI VS | // // 0 |
| 179 | WP(C)/0000417/2020 | STATE OF ODISHA NABAGHANA BEHERA VS | M/S.SASWAT DAS VS | // // 0 |
| 180 | WP(C)/0000418/2020 | STATE OF ODISHA BAGUN MUNDA VS | MADHUMITA PANDA VS | // // 0 |
| 181 | WP(C)/0000419/2020 | STATE OF ODISHA SHYAM SUNDAR SINGH VS STATE OF ODISHA | MADHUMITA PANDA VS | // // 0 // |

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|-----|--------------------|--|-----------------------------------|-----------------------------------|
| 182 | WP(C)/0000420/2020 | RAM CHANDRA JENA VS STATE OF ODISHA | M/S.PRAFULLA CH.DAS VS | // 0 // |
| 183 | WP(C)/0000421/2020 | RAJIB KUMAR SAHOO VS STATE OF ODISHA | M/S.JYOTIRMAY GUPTA VS | // 0 // |
| 184 | WP(C)/0000422/2020 | MINA PARIDA VS STATE OF ODISHA | M/S.N.N.MOHAPATRA VS | // 0 // |
| 185 | WP(C)/0000423/2020 | N.JANARDHAN RAO VS STATE OF ODISHA | M/S. RABINDRA KUMAR PATNAIK VS | // 0 // |
| 186 | WP(C)/0000424/2020 | M/S.PALTRONICS ALLIED INDUSTRIES PVT.LTD. VS COLLECTOR, KHURDA | M/S.N.N.MOHAPATRA VS | // 0 // |
| 187 | WP(C)/0000425/2020 | GOPINATH KHILARI VS STATE OF ODISHA | M/S.PRASHANTA KUMAR NAYAK VS | // 0 // |
| 188 | WP(C)/0000426/2020 | NARAHARI DAS VS UNION OF INDIA | M/S.SAROJ KUMAR DASH VS | // 0 // |
| 189 | WP(C)/0000427/2020 | KULDEEP MOHANTY VS STATE OF ODISHA | M/S.SUKANTA KU.DALAI VS | // 0 // |
| 190 | WP(C)/0000428/2020 | G.GANAPATI VS EXECUTIVE ENGINEER,PORT AND ISLAND WATER TRANSPORT | M/S. JYOTIRMAYA SAHOO VS | // 0 // |
| 191 | WP(C)/0000429/2020 | M/S.BISWESWAR CONSTRUCTION VS STATE OF ODISHA | KSHIRODA KUMAR ROUT VS | // 0 // |
| 192 | WP(C)/0000430/2020 | MAMATA BEHERA VS STATE OF ODISHA | M/S.SAILESH DAS VS | // 0 // |
| 193 | WP(C)/0000431/2020 | DR.DEBADUTTA MOHANTY | M/S.DR.SUJATA DASH | // |

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|-----------|--------------------|-------------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 194 | WP(C)/0000432/2020 | SUKANTA KUMAR TRIPATHY | M/S.BIGYAN KUMAR SHARMA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 195 | WP(C)/0000433/2020 | PRATAP KISHORE SAHOO | M/S.AMIYA KUMAR MOHANTY -A | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 196 | WP(C)/0000434/2020 | SAHACHARI PATRA | M/S.SURYAKANTA DWIBEDI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 197 | WP(C)/0000435/2020 | GOBARDHAN BEHERA | ANIL KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 198 | WP(C)/0000436/2020 | CHIEF GENERAL MANAGER,TELECOM | M/S.SANTOSH KUMAR PATTANAİK | // |
| | | VS | VS | 0 |
| | | SAMIR DIP | | // |
| 199 | WP(C)/0000437/2020 | BHIKARI CHARAN PRADHAN | M/S.SOUMYA MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 200 | WP(C)/0000438/2020 | BISHNUPRIYA PRUSTY | M/S.BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 201 | WP(C)/0000439/2020 | TRILOCHAN ROUT | M/S.BISWABIHARI MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 202 | WP(C)/0000440/2020 | SARAD CHANDRA MUND | M/S.RANJAN KU.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 203 | WP(C)/0000441/2020 | OMM PRAKASH SHUKLA | M/S.RABINDRANATH PRUSTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 204 | WP(C)/0000442/2020 | PANDULAL BEHERA | M/S.RANJAN KUMAR NAYAK | // |
| | | VS | VS | 0 |

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|-----|--------------------|---|----------------------------------|-----------------------------------|
| 205 | WP(C)/0000443/2020 | STATE OF ORISSA D.SRINIVAS RAO VS | M/S.S.S.RAY (2) VS | // // 0 |
| 206 | WP(C)/0000444/2020 | COLLECTOR, GANJAM M/S.RAM KUMAR AGRAWAL ENGINEERS PV | PRANBODHA CH. NAYAK VS | // // 0 |
| 207 | WP(C)/0000445/2020 | STATE OF ODISHA PURUSOTTAM SETHY VS | M/S.SAMARENDRA MOHANTY VS | // // 0 |
| 208 | WP(C)/0000446/2020 | THE STATE OF ODISHA PRASHANTA KUMAR BEHERA VS | RAJEET ROY VS | // // 0 |
| 209 | WP(C)/0000447/2020 | STATE OF ODISHA PRADYUMNA KUMAR MAHAKUD VS | M/S. DIGAMBARA MISHRA VS | // // 0 |
| 210 | WP(C)/0000448/2020 | COMPETENT AUTHORITY CUM SPECIAL LAND ACQUISITION OFFICER SANJAY KUMAR PERERI VS | MR.AMIYA KUMAR CHHATOI VS | // // 0 |
| 211 | WP(C)/0000449/2020 | STATE OF ODISHA MAA DURGA SWAYAM SAHAYAK GOSTHI VS | HIMANSHU SEKHAR MISHRA VS | // // 0 |
| 212 | WP(C)/0000450/2020 | COLLECTOR CUM DM, BALANGIR RAMESH KUMAR JENA VS | M/S.S.JENA VS | // // 0 |
| 213 | WP(C)/0000451/2020 | BRANCH MANAGER, UTKAL GRAMIN BANK AKHIL MEHER VS | M/S. BIBHUTI BHUSAN MISHRA VS | // // 0 |
| 214 | WP(C)/0000452/2020 | STATE OF ODISHA KUMARI SUBHASHREE DAS VS | M/S.GOPINATH SETHI VS | // // 0 |
| 215 | WP(C)/0000453/2020 | STATE OF ODISHA SANATAN PANDA VS | M/S.AJAYA KUMAR JENA VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----------|--------------------|--|---------------------------------|--|
| 216 | WP(C)/0000454/2020 | DASARATH PATEL VS THE COLLECTOR CUM DM, JHARSUGUDA | DEBARANJAN MAHAPATRA VS | // 0 // |
| 217 | WP(C)/0000455/2020 | RAJIV KUMAR ROUT VS STATE OF ODISHA | M/S.GOPINATH SETHI VS | // 0 // |
| 218 | WP(C)/0000456/2020 | PRADYUMNA KUMAR MISHRA VS GOVT.OF ODISHA | M/S.SUJATA JENA VS | // 0 // |
| 219 | WP(C)/0000457/2020 | MADHAB CHANDRA MOHAPATRA VS STATE OF ODISHA | MR.AMIYA KUMAR CHHATOI VS | // 0 // |
| 220 | WP(C)/0000458/2020 | DR.FALGUNI BALIARSINGH VS STATE OF ODISHA | M/S.SOUBHAGYA S.DAS VS | // 0 // |
| 221 | WP(C)/0000459/2020 | M/S. BINU INDUSTRIES VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 // |
| 222 | WP(C)/0000460/2020 | VIJAY SINGH, PRODUCTION OFFICER VS GOVT.OF INDIA | M/S.GANESH PRASAD MOHANTY VS | // 0 // |
| 223 | WP(C)/0000461/2020 | DR.JIBITESH MISHRA VS STATE OF ODISHA | M/S.SOUBHAGYA S.DAS VS | // 0 // |
| 224 | WP(C)/0000462/2020 | JHARANA NAYAK VS STATE OF ODISHA | M/S.SUJATA JENA VS | // 0 // |
| 225 | WP(C)/0000463/2020 | ANITA BEHERA VS STATE OF ODISHA | U.C.MISHRA VS | // 0 // |
| 226 | WP(C)/0000464/2020 | M/S. BINU INDUSTRIES VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 // |
| 227 | WP(C)/0000465/2020 | PRADEEP KUMAR HOTA | M/S.K.K.SWAIN | // |

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|-----|--------------------|------------------------------------|----------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 228 | WP(C)/0000466/2020 | SULOCHANA BEHERA | M/S.BAIDHAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 229 | WP(C)/0000467/2020 | PRAJNA PARAMITA PANDA | U.C.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 230 | WP(C)/0000468/2020 | PRAGATISHILA UTKAL SAMAJ | M/S.MANAS RANJAN DHAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 231 | WP(C)/0000469/2020 | MAA GAJALAXMI SWAYAM SAHAYAK GOSTI | M/S.HIMANSHU SEKHAR MISHRA | // |
| | | VS | VS | 0 |
| | | COLLECTOR-CUM-DM,BALANGIR | | // |
| 232 | WP(C)/0000470/2020 | AMAR KUMAR BEHERA | M/S.BAIDHAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 233 | WP(C)/0000471/2020 | KAPILESWAR MALLICK | M/S.SARAT KU.BEHERA | // |
| | | VS | VS | 0 |
| | | ODISHA INFORMATION COMMISSIONER | | // |
| 234 | WP(C)/0000472/2020 | DAMODAR BEHERA | M/S.BAIDHAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 235 | WP(C)/0000473/2020 | SIDHANTA KUMAR MUDULI | M/S.S.K.BHANJADEO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 236 | WP(C)/0000474/2020 | MANORANJAN RAY | NIRMAL RANJAN ROUTRAY | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 237 | WP(C)/0000475/2020 | KALPANA NAIK | M/S.S.K.BHANJADEO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 238 | WP(C)/0000476/2020 | AJIT PRADHAN | RAJJEET ROY | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 239 | WP(C)/0000477/2020 | SUB COLLECTOR AND SUB DIVISIONAL MAGISTRATE AND ESTATE OFFICER BISHNU PRASAD SAHOO VS STATE OF ODISHA | M/S.SHIB SHANKAR MOHANTY VS | // // 0 // |
| 240 | WP(C)/0000478/2020 | SAILABALA SAHU VS STATE OF ODISHA | M/S.BIBHUTI BHUSAN NANDA VS | // 0 // |
| 241 | WP(C)/0000479/2020 | BALASORE MOTOR ASSOCIATION VS PRINCIPAL SECRETARY TO GOVT. | M/S.G.P.JENA VS | // 0 // |
| 242 | WP(C)/0000480/2020 | HDFC BANK LTD. VS STATE TRANSPORT AUTHORITY | RAJJEET ROY VS | // 0 // |
| 243 | WP(C)/0000481/2020 | M/S.JRT-NKBPL JV VS THE CHAIRMAN CUM MD, MCL | AVIJIT PATNAIK VS | // 0 // |
| 244 | WP(C)/0000482/2020 | MANOJ SAHU VS STATE OF ODISHA | M/S.SUSHANT KU.JOSHI VS | // 0 // |
| 245 | WP(C)/0000483/2020 | DURYODHAN MOHAPATRA VS COLLECTOR CUM ARBITRATOR | M/S.JIBANANANDA MOHANTY VS | // 0 // |
| 246 | WP(C)/0000484/2020 | RANGADHAR GOUD @ BAGARTI VS ADDL.COMMISSIONER-CUM-SETTLEMENT AND CONSOLIDATION | M/S.SUSHANTA KUMAR JOSHI VS | // 0 // |
| 247 | WP(C)/0000485/2020 | DHANESWAR MAJHI VS STATE OF ODISHA | M/S. RAMAKANTA SAHOO VS | // 0 // |
| 248 | WP(C)/0000486/2020 | SAMARU SAHU VS STATE OF ODISHA | M/S.SUSHANT KU.JOSHI VS | // 0 // |
| 249 | WP(C)/0000487/2020 | TAPIMANI BHUE @ BHOI VS STATE OF ODISHA | M/S.SUSHANT KUMAR JOSHI VS | // 0 // |

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|-----|--------------------|--|---------------------------------|-----------------------------------|
| 250 | WP(C)/0000488/2020 | BHAJAN BINDHANI VS STATE OF ODISHA | M/S.RAMAKANTA SAHOO VS | // 0 // |
| 251 | WP(C)/0000489/2020 | BHUBANESWAR THAKUR VS STATE OF ODISHA | M/S.SUSHANT KUMAR JOSHI VS | // 0 // |
| 252 | WP(C)/0000490/2020 | RAMAKANTA BARIHA VS STATE OF ODISHA | M/S.SUSHANT KUMAR JOSHI VS | // 0 // |
| 253 | WP(C)/0000491/2020 | AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA | M/S. U.C.MISHRA VS | // 0 // |
| 254 | WP(C)/0000492/2020 | KALIA SAHU VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 255 | WP(C)/0000493/2020 | BINAPANI PADHY VS STATE OF ODISHA | M/S.U.C.MISHRA VS | // 0 // |
| 256 | WP(C)/0000494/2020 | RAJ KISHORE SAHOO VS STATE OF ORISSA | M/S.MANOJ KUMAR MOHANTY VS | // 0 // |
| 257 | WP(C)/0000495/2020 | PITAMBAR ROUT VS GOVERNMENT OF ODISHA | M/S.P.BEHERA VS | // 0 // |
| 258 | WP(C)/0000496/2020 | CHITTARANJAN MAHANTA VS STATE OF ODISHA | M/S. RADHARAMAN DAS NAYAK VS | // 0 // |
| 259 | WP(C)/0000497/2020 | MAHESH CHANDRA RAY VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 260 | WP(C)/0000498/2020 | LAXMI BEHERA VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 261 | WP(C)/0000499/2020 | ASWINI KUMAR SENAPATI | MANOJ KUMAR MOHANTY | // |

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|-----------|--------------------|---|---------------------------------|--|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 262 | WP(C)/0000500/2020 | DUSHASAN NAYAK | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 263 | WP(C)/0000501/2020 | SURAJMAL SAHA MAHAVIDYALAYA | M/S.KISHORE KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | ASSISTANT PROVIDENT FUND COMMISSIONER, BBSR | | // |
| 264 | WP(C)/0000502/2020 | GOBINDA CHANDRA SETHI | G.K.NANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 265 | WP(C)/0000503/2020 | BHIMASEN SAHOO | SASIBHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 266 | WP(C)/0000504/2020 | SABITA KUMARI BHOI | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | GOVT.OF ODISHA | | // |
| 267 | WP(C)/0000505/2020 | ANANTA CHARAN NAYAK | SASIBHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 268 | WP(C)/0000506/2020 | GIRISH KUMAR MISHRA | SASIBHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 269 | WP(C)/0000507/2020 | SARANGADHAR BARAL | M/S.RAMAKRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 270 | WP(C)/0000508/2020 | SURESH CHANDRA BEHERA | SASIBHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 271 | WP(C)/0000509/2020 | SUBAS CHANDRA SAHOO | SASIBHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 272 | WP(C)/0000510/2020 | BRAHMANANDA ROUT | M/S.DILLIP KUMAR MOHANTY | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 273 | WP(C)/0000511/2020 | STATE OF ORISSA BIRABARA ROUT VS | SASIBHUSAN JENA VS | // // 0 |
| 274 | WP(C)/0000512/2020 | STATE OF ODISHA DINABANDHU ROUT VS | SASIBHUSAN JENA VS | // // 0 |
| 275 | WP(C)/0000513/2020 | STATE OF ODISHA MAYADHAR SAHOO VS | SASIBHUSAN JENA VS | // // 0 |
| 276 | WP(C)/0000514/2020 | STATE OF ODISHA BUDDHADEV NAIK VS | SASIBHUSAN JENA VS | // // 0 |
| 277 | WP(C)/0000515/2020 | STATE OF ODISHA RUSHI SAHU VS | SASIBHUSAN JENA VS | // // 0 |
| 278 | WP(C)/0000516/2020 | STATE OF ODISHA KRUSHNA CH.MOHAPATRA VS | KHIROD KUMAR ROUT VS | // // 0 |
| 279 | WP(C)/0000517/2020 | PLANNING MEMBER/SECRETARY, C.D.A. KALYAN KUMAR CHATTARJEE VS | SASIBHUSAN JENA VS | // // 0 |
| 280 | WP(C)/0000518/2020 | STATE OF ODISHA SOUMYASHREE NANDA VS | NIRMAL KISHORE RATH VS | // // 0 |
| 281 | WP(C)/0000519/2020 | DEBASISH MISHRA NILAMANI NAYAK VS | SHASHI BHUSAN JENA VS | // // 0 |
| 282 | WP(C)/0000520/2020 | STATE OF ODISHA LALAT BEHERA VS | MR.PRAFULLA KU.MALLICK VS | // // 0 |
| 283 | WP(C)/0000521/2020 | STATE OF ORISSA MANORANJAN SAHOO VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 284 | WP(C)/0000522/2020 | BALARAM DASH VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 285 | WP(C)/0000523/2020 | HRUSIKESH PATEL VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 286 | WP(C)/0000524/2020 | SRIKANTA SWAIN VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 287 | WP(C)/0000525/2020 | SAMITA PRADHAN VS SECRETARY,ODISHA LEGISLATIVE ASSEMBLY SECRETARIAT | SHASHI BHUSAN JENA VS | // 0 // |
| 288 | WP(C)/0000526/2020 | RAFIK KHAN VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 289 | WP(C)/0000527/2020 | ZAKIR HUSSAIN VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 290 | WP(C)/0000528/2020 | BHASKAR CHANDRA DAS VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 291 | WP(C)/0000529/2020 | PRABINA KUMAR SAHOO VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // 0 // |
| 292 | WP(C)/0000530/2020 | BIGHNESWAR SATAPATHY VS STATE OF ODISHA | M/S.RAMAKRISHNA BISOI VS | // 0 // |
| 293 | WP(C)/0000531/2020 | LALITA SAMANTRAY VS STATE OF ORISSA | M/S.RAMA KRISHNA BISOI VS | // 0 // |
| 294 | WP(C)/0000532/2020 | NRUSINGHA MAHALIK VS STATE OF ODISHA | KSHIROD KUMAR ROUT VS | // 0 // |
| 295 | WP(C)/0000533/2020 | KHAGESWAR HARIJAN | M/S.SADASIVA PATRA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|------------------------------------|---------------------------------|--|
| | | VS | VS | 0 |
| | | AKHAYA KUMAR BANERJEE | | // |
| 296 | WP(C)/0000534/2020 | PRASANNA KUMAR ROUT | M/S.RABINARAYAN NAYAK | // |
| | | VS | VS | 0 |
| | | ODISHA ADMINISTATIVE TRIBUNAL, CTC | | // |
| 297 | WP(C)/0000535/2020 | RAGHUNATH SAHOO | M/S.B.PANDA | // |
| | | VS | VS | 0 |
| | | THE INCOME TAX OFFICER, PURI WARD | | // |
| 298 | WP(C)/0000536/2020 | GOUR GOPAL LENKA | M/S.PRAKASH KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0000537/2020 | SUBAS CHANDRA PANIGRAHY | M/S.SAMEER KUMAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | WP(C)/0000538/2020 | SULOCHANA BAIRISHAL | M/S.ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | WP(C)/0000539/2020 | AMAR MAHALIK | M/S. CHITTARANJAN PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | WP(C)/0000540/2020 | NALINI KUMARI SWAIN | M/S.ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0000541/2020 | CHENDALA @ CHENDALI PRADHAN | DILLIP KUMAR PATTNAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | WP(C)/0000542/2020 | DHRUBA CHARAN SAHOO | M/S.ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0000543/2020 | NIRUPAMA MISHRA | M/S.ABHIRAM SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | WP(C)/0000544/2020 | BANDITA MOHANTY | M/S.ABHIRAM SWAIN | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|--|
| 307 | WP(C)/0000545/2020 | STATE OF ODISHA RATIKANTA GIRI VS COLLECTOR, BALASORE | JAGANNATH KAMILA VS | // // 0 // |
| 308 | WP(C)/0000546/2020 | DR.BIRABAR JENA VS UNION OF INDIA | M/S.J.M.PATNAIK VS | // 0 // |
| 309 | WP(C)/0000547/2020 | SANJUKTA MOHANTY VS STATE OF ODISHA | M/S.DAYANANDA MOHAPATRA VS | // 0 // |
| 310 | WP(C)/0000548/2020 | RABINDRANATH DALAI VS THE DEPUTY REGISTRAR, CO-OPERATIVE SOCIETIES | M/S.KABIR KUMAR JENA VS | // 0 // |
| 311 | WP(C)/0000549/2020 | BILASA MALLIK VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 312 | WP(C)/0000550/2020 | ASHOK KUMAR MISRA VS STATE OF ODISHA | M/S.S.C.RATH VS | // 0 // |
| 313 | WP(C)/0000551/2020 | SADASIBA MOHANTY VS CHIEF MANAGER,ROSARB | M/S.SURESH KUMAR JENA VS | // 0 // |
| 314 | WP(C)/0000552/2020 | LOCHAN SINGH VS STATE OF ODISHA | ANIL KUMAR BEHERA VS | // 0 // |
| 315 | WP(C)/0000553/2020 | NARAYAN BEHERA VS STATE OF ODISHA | M/S.ANIL KUMAR BEHERA VS | // 0 // |
| 316 | WP(C)/0000554/2020 | SADASIBA MOHANTY VS CHIEF MANAGER,ROSARB | M/S.SURESH KUMAR JENA VS | // 0 // |
| 317 | WP(C)/0000555/2020 | BINAYA KUMAR SAHU VS STATE OF ODISHA | ANIL KUMAR BEHERA VS | // 0 // |

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|-----------|--------------------|---|---------------------------------|--|
| 318 | WP(C)/0000556/2020 | BABULI CHARAN MALLIK VS STATE OF ODISHA | ANIL KUMAR BEHERA VS | // 0 // |
| 319 | WP(C)/0000557/2020 | SWARNALATA SINGH VS STATE OF ODISHA | ANIL KUMAR BEHERA VS | // 0 // |
| 320 | WP(C)/0000558/2020 | ASHARAM KETAKI VS STATE OF ODISHA | M/S.A.K.SAHOO VS | // 0 // |
| 321 | WP(C)/0000559/2020 | RUPDHAR NAG VS STATE OF ODISHA | M/S.A.K.SAHOO VS | // 0 // |
| 322 | WP(C)/0000560/2020 | DAYARAM NAG VS STATE OF ODISHA | M/S. A.K.SAHOO VS | // 0 // |
| 323 | WP(C)/0000561/2020 | DHANIRAM KETAKI VS STATE OF ORISSA | M/S.A.K.SAHOO VS | // 0 // |
| 324 | WP(C)/0000562/2020 | JADAB HANS VS STATE OF ODISHA | M/S.A.K.SAHOO. VS | // 0 // |
| 325 | WP(C)/0000563/2020 | SUDARSAN NAG VS STATE OF ODISHA | M/S.A.K.SAHOO VS | // 0 // |
| 326 | WP(C)/0000564/2020 | DHANIRAM PODH VS STATE OF ORISSA | M/S.A.K.SAHOO VS | // 0 // |
| 327 | WP(C)/0000565/2020 | RUPDHAR NAG VS STATE OF ODISHA | M/S.A.K.SAHOO VS | // 0 // |
| 328 | WP(C)/0000566/2020 | UANSHU NAG VS STATE OF ODISHA | M/S.A.K.SAHOO VS | // 0 // |
| 329 | WP(C)/0000567/2020 | DHANIRAM PODH | M/S.A.K.SAHOO | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------------|---------------------------------------|-------------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 330 | WP(C)/0000568/2020 | SUDHAKAR SAHOO | M/S. M.PRATAP @ P.K.MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | WP(C)/0000569/2020 | ARJUN KETAKI | M/S.A.K.SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 332 | WP(C)/0000570/2020 | S.K.NAUSAD | M/S.M.PRATAP | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | WP(C)/0000571/2020 | DIGAMBAR PODH | M/S.A.K.SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 334 | WP(C)/0000572/2020 | BIRENDRA KUMAR BISWAL | M/S.LAXMI PRASAD DWIVEDY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0000573/2020 | JUGE SAGARIA | M/S.AKSHAYA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 336 | WP(C)/0000574/2020 | ROHIT KUMAR SWAIN | M/S.AMARESH CHANDRA SAMAL | // |
| | | VS | VS | 0 |
| | | ITISHREE SWAIN | | // |
| 337 | WP(C)/0000575/2020 | BIGHNESWAR HANS | M/S.AKSHAYA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 338 | WP(C)/0000576/2020 | DAYARAM SAGARIA | M/S.A.K.SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 339 | WP(C)/0000577/2020 | JOGAMAYA MOHANTY | M/S.BHAGABAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | WP(C)/0000578/2020 | SURESH BEHERA @ SURESH CHANDRA BEHERA | M/S. SANTOSH KUMAR KANUNGO | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|---------------------------------|--|
| 341 | WP(C)/0000579/2020 | STATE OF ODISHA UGRASAN SAGARIA VS | M/S.A.K.SAHOO VS | // // 0 |
| 342 | WP(C)/0000580/2020 | STATE OF ORISSA DEBADATTA PATRA VS | M/S.JITENDRA KU.DIGAL VS | // // 0 |
| 343 | WP(C)/0000581/2020 | STATE OF ORUSSA GOMATI CHINDA VS | M/S.A.K.SAHOO VS | // // 0 |
| 344 | WP(C)/0000582/2020 | STATE OF ORISSA SUSIL KUMAR BISOI VS | JYOTIMANI PATNAIK VS | // // 0 |
| 345 | WP(C)/0000583/2020 | STATE OF ODISHA MILI PATRA VS | M/S.JITENDRA KU.DIGAL VS | // // 0 |
| 346 | WP(C)/0000584/2020 | STATE OF ORISSA HARAMANI CHINDA VS | M/S.A.K.SAHOO VS | // // 0 |
| 347 | WP(C)/0000585/2020 | STATE OF ORISSA JUTHIKA BISWAS VS | M/S.MANAS PATI VS | // // 0 |
| 348 | WP(C)/0000586/2020 | STATE OF ODISHA SHRADHANJALI SWAIN VS | M/S.KSHIROD KU.SAHOO VS | // // 0 |
| 349 | WP(C)/0000587/2020 | STATE OF ODISHA BANUA CHINDA VS | M/S.A.K.SAHOO VS | // // 0 |
| 350 | WP(C)/0000588/2020 | STATE OF ORISSA SABUJI KUMAR SARKAR VS | M/S.MANAS PATI VS | // // 0 |
| 351 | WP(C)/0000589/2020 | STATE OF ODISHA RAYASINGH PARABHOEI VS STATE OF ORISSA | M/S.A.K.SAHOO VS | // // 0 // |

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|-----------|--------------------|---|---------------------------------|--|
| 352 | WP(C)/0000590/2020 | SUPRAVA PARIDA VS STATE OF ODISHA | M/S.BISWABIHARI MOHANTY VS | // 0 // |
| 353 | WP(C)/0000591/2020 | DR.NABA KRISHNA SAHOO VS STATE OF ODISHA | M/S.GOPINATH PANDA VS | // 0 // |
| 354 | WP(C)/0000592/2020 | DHANIRAM KETAKI VS STATE OF ORISSA | M/S.A.K.SAHOO VS | // 0 // |
| 355 | WP(C)/0000593/2020 | HIRANMAYEE MOHANTY VS STATE OF ODISHA | M/S.BISWABIHARI MOHANTY VS | // 0 // |
| 356 | WP(C)/0000594/2020 | AMARSINGH ADABANGA @ DAMB VS STATE OF ORISSA | M/S.A.K.SAHOO VS | // 0 // |
| 357 | WP(C)/0000595/2020 | SHIBA SHANKAR PRODAR VS STATE OF ORISSA | M/S.ANJAN KU.BISWAL VS | // 0 // |
| 358 | WP(C)/0000596/2020 | PURNA CHANDRA KETAKI VS STATE OF ORISSA | M/S.A.K.SAHOO VS | // 0 // |
| 359 | WP(C)/0000597/2020 | KABITA DAS VS DEPUTY REGISTRAR, OAT, CTC | M/S.U.C.MOHANTY VS | // 0 // |
| 360 | WP(C)/0000598/2020 | KHIRABDHIRAJ MAHAPATRA VS STATE OF ODISHA | M/S.ANJAN KUMAR BISWAL VS | // 0 // |
| 361 | WP(C)/0000599/2020 | M/S.SHIVAJYOTI CONPRO PVT.LTD. VS STATE OF ODISHA | M/S.GOURIMOHAN RATH VS | // 0 // |
| 362 | WP(C)/0000600/2020 | ANUPAMA DASH VS STATE OF ODISHA | M/S.L.K.MOHANTY VS | // 0 // |
| 363 | WP(C)/0000601/2020 | SUKANTI DHAL | LAXMI NARAYAN PATEL | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------------|----------------------------------|----------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | BM, ICICI BANK, SAMBALPUR | | // |
| 364 | WP(C)/0000602/2020 | HEMANTA MALIK | M/S.PRABODHA CH.NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 365 | WP(C)/0000603/2020 | PATITAPABAN PANDA | M/S.L.K.MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 366 | WP(C)/0000604/2020 | SUDARSAN PANDA | M/S.PRAVAS CHANDRA PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 367 | WP(C)/0000605/2020 | RAMESH CHANDRA BARIK | M/S.L.K.MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 368 | WP(C)/0000606/2020 | PURUNDRA MAHAKUD | M/S.P.C.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 369 | WP(C)/0000607/2020 | M/S.P.K.ORES OVT.LTD. | M/S.BIBHU PRASAD DAS | // |
| | | VS | VS | 0 |
| | | ORISSA MINING CORPORATION LTD. | | // |
| 370 | WP(C)/0000608/2020 | SAHEB MAHANTA | M/S.P.C.MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 371 | WP(C)/0000609/2020 | SUBHASHREE @ SUBASINI @ SUVASINI | M/S.BIBHUDANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 372 | WP(C)/0000610/2020 | NARAYAN MAHANTA | M/S.DILIP KUMAR SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 373 | WP(C)/0000611/2020 | SANATAN PRADHAN | M/S.BIBHUDANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 374 | WP(C)/0000612/2020 | KESHABA CHANDRA MAHANTA | M/S.DILIP KUMAR SAHU | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|---|-----------------------------------|--|
| 375 | WP(C)/0000613/2020 | STATE OF ODISHA SHYAMA DUNGURIA VS | M/S.S.K.NANDA-1 VS | // // 0 |
| 376 | WP(C)/0000614/2020 | STATE OF ODISHA PARSURAM MALLIK VS | J.R.DASH VS | // // 0 |
| 377 | WP(C)/0000615/2020 | STATE OF ORISSA DHULU SA VS | M/S.SIBA PRASAD SWAIN VS | // // 0 |
| 378 | WP(C)/0000616/2020 | STATE OF ORISSA SUMATI ROUT VS | M/S.G.P.JENA VS | // // 0 |
| 379 | WP(C)/0000617/2020 | REGIONAL MANAGER,UNION BANK OF INDIA SURESH PRADHAN VS | SWAPNA KUMAR OJHA VS | // // 0 |
| 380 | WP(C)/0000618/2020 | STATE OF ODISHA M/S.ALLIED INDUSTRIES VS | M/S.BIGYAN KUMAR SHARMA VS | // // 0 |
| 381 | WP(C)/0000619/2020 | THE COLLECTOR AND DM, KHURDA SASMITA KUMARI SAHU VS | M/S. BIBHUDANANDA MOHAPATRA VS | // // 0 |
| 382 | WP(C)/0000620/2020 | GITANJALI SAHU MANAS KUMAR BAL VS | RANJIT MOHANTY VS | // // 0 |
| 383 | WP(C)/0000621/2020 | CHIEF DISTRICT VETERINARY OFFICER, KENDRAPARA BABURAM PANI VS | M/S.P.C.CHHINCHANI VS | // // 0 |
| 384 | WP(C)/0000622/2020 | ODISHA ADMINISTRATIVE TRIBUNAL, CTC KUMUDINI KERKETTA VS | NARENDRA KUMAR SAHOO VS | // // 0 |
| 385 | WP(C)/0000623/2020 | STATE OF ODISHA DR.MAYADHAR PANDA VS | M/S.R.P.DALAI VS | // // 0 |
| | | STATE OF ORISSA | | // |

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|-----------|--------------------|--|----------------------------------|--|
| 386 | WP(C)/0000624/2020 | PRASANTA KUMAR SENAPATI VS STATE OF ODISHA | M/S. BIBHU PRASAD DAS VS | // 0 // |
| 387 | WP(C)/0000625/2020 | PRATYUSH SAMANTARAY VS STATE OF ORISSA | M/S.R.P.DALAI VS | // 0 // |
| 388 | WP(C)/0000626/2020 | JAYANT KUMAR GIRI VS STATE OF ODISHA | M/S.LINGARAJ DASH VS | // 0 // |
| 389 | WP(C)/0000627/2020 | HRUDANANDA MAHATRAY VS STATE OF ODISHA | M/S.DURGESH NARAYAN RATH VS | // 0 // |
| 390 | WP(C)/0000628/2020 | PURUSOTTAM BEHERA VS STATE OF ODISHA | M/S. SANJAY KUMAR DAS-2 VS | // 0 // |
| 391 | WP(C)/0000629/2020 | KAILASH CHANDRA MOHANTY VS STATE OF ODISHA | JYOTIRMAYA GUPTA VS | // 0 // |
| 392 | WP(C)/0000630/2020 | ABINASH LENKA VS STATE OF ODISHA | M/S. SURYA NARAYAN PATNAIK VS | // 0 // |
| 393 | WP(C)/0000631/2020 | PRADEEP BARIK VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 394 | WP(C)/0000632/2020 | GAYATRI MAA SHC,MURIBAHAL VS STATE OF ODISHA | M/S.PRASHANTA KUMAR NAYAK VS | // 0 // |
| 395 | WP(C)/0000633/2020 | PRASHANTA KUMAR PATRA VS STATE OF ODISHA | M/S.RAJIV KU.MAHANTA VS | // 0 // |
| 396 | WP(C)/0000634/2020 | ANUPAMA PANDA VS STATE OF ODISHA | M/S.SAMIR KUMAR MISHRA VS | // 0 // |
| 397 | WP(C)/0000635/2020 | HARA PODHA | M/S.DEEPALI MAHAPATRA | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|--------------------|--|----------------------------|-----------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 398 | WP(C)/0000636/2020 | SURYA KANTA NAYAK | M/S.DAMODAR PATI | // |
| | | VS | VS | 0 |
| | | CHIEF PRINCIPAL COMMISSIONER OF INCOME TAX | | // |
| 399 | WP(C)/0000637/2020 | PRAVATI BAGISH | M/S. L.K.MOHANTY-2 | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 400 | WP(C)/0000638/2020 | HARA MOHAN ROUT | M/S.R.P.DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 401 | WP(C)/0000639/2020 | SUBASH CHANDRA SAHOO | M/S.L.K.MOHANTY-2 | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 402 | WP(C)/0000640/2020 | SARAT CHANDRA PANIGRAHI | M/S.R.P.DALAI | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 403 | WP(C)/0000641/2020 | MAA DWARSINI SHG KHOLAN | M/S. PRASHANTA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 404 | WP(C)/0000642/2020 | RAM MURTY PRASAD | M/S.ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 405 | WP(C)/0000643/2020 | PARBATI PRUSTY | B.M.SARANGI | // |
| | | VS | VS | 0 |
| | | SUPERINTENDENT OF POLICE, BHADRAK | | // |
| 406 | WP(C)/0000644/2020 | HARIHAR PRADHAN | B.M.SARANGI | // |
| | | VS | VS | 0 |
| | | SP,BHADRAK | | // |
| 407 | WP(C)/0000645/2020 | MOHAN BISWAL | B.M.SARANGI | // |
| | | VS | VS | 0 |
| | | SP,BHADRAK | | // |
| 408 | WP(C)/0000646/2020 | SK.SAJAN | B.M.SARANGI | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 409 | WP(C)/0000647/2020 | SP,BHADRAK GANESH LENKA VS | B.M.SARANGI VS | // // 0 |
| 410 | WP(C)/0000648/2020 | SP,BHADRAK PRABHAS BERA VS | B.M.SARANGI VS | // // 0 |
| 411 | WP(C)/0000649/2020 | SP,BHADRAK SK.MAIDUL ISLAM VS | B.M.SARANGI VS | // // 0 |
| 412 | WP(C)/0000650/2020 | SP,BHADRAK RASMITA PANIGRAHI VS | B.M.SARANGI VS | // // 0 |
| 413 | WP(C)/0000651/2020 | R.T.O.NABARANGPUR BIJAY KUMAR BARAL VS | B.M.SARANGI VS | // // 0 |
| 414 | WP(C)/0000652/2020 | REGIONAL TRANSPORT OFFICE, DHENKANAL NARAYAN NAIK VS | MANOJ KUMAR MOHANTY VS | // // 0 |
| 415 | WP(C)/0000653/2020 | STATE OF ODISHA NABIN KISHOR BHATI VS | MOHENDRA KUMAR MOHAPATRO VS | // // 0 |
| 416 | WP(C)/0000654/2020 | STATE OF ODISHA TANKADHAR SAHU VS | MOHENDRA KUMAR MOHAPATRO VS | // // 0 |
| 417 | WP(C)/0000655/2020 | STATE OF ODISHA PUSPITA PRADHAN VS | M/S.S.P.SWAIN VS | // // 0 |
| 418 | WP(C)/0000656/2020 | STATE OF ODISHA DULESWAR BHATI VS | MOHENDRA KUMAR MOHAPATRO VS | // // 0 |
| 419 | WP(C)/0000657/2020 | STATE OF ODISHA MAA SARASWATI MAHILA SHG, KURSUD VS STATE OF ORISSA | M/S.PRASHANTA KU.NAYAK VS | // // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|--------------------|--|---------------------------------|--|
| 420 | WP(C)/0000658/2020 | BATI MANI VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 421 | WP(C)/0000659/2020 | NANDA BHATRA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 422 | WP(C)/0000660/2020 | MOHAN CHARAN DAS VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 423 | WP(C)/0000661/2020 | SANJAYA KUMAR DAS VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 424 | WP(C)/0000662/2020 | GANGADHAR RAUTA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 425 | WP(C)/0000663/2020 | DEBABRATA BARIK VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 426 | WP(C)/0000664/2020 | INDRASENA BEHERA VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 427 | WP(C)/0000665/2020 | PRAFULLA KUMAR GOUDA VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 428 | WP(C)/0000666/2020 | GANAPATI KHATAI VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 429 | WP(C)/0000667/2020 | DAMODAR PANDA VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 430 | WP(C)/0000668/2020 | INDIRA SHG, BANGOMUNDFA VS STATE OF ORISSA | M/S.PRASHANTA KU.NAYAK VS | // 0 // |
| 431 | WPCRL/0000002/2020 | BANITA BARIHA | GOUTAM KUMAR ROURTRAY | / /0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | () |
| 432 | ABLAPL/0000216/2020 | STATE OF ODISHA MITU PARIDA | SARAT KUMAR JENA | // KHALLIKOTE /140 /2019 |
| | | VS | VS | () |
| 433 | ABLAPL/0000217/2020 | STATE OF ODISHA K.SUNDAR RAO | CHANDAN SAMANTARAY | // KHALLIKOTE /222 /2019 |
| | | VS | VS | () |
| 434 | ABLAPL/0000218/2020 | STATE OF ODISHA BRUNDABAN BISOI | BISWARANJAN MAHARATHA | // KUMBHARAPARA /139 /2019 |
| | | VS | VS | () |
| 435 | ABLAPL/0000219/2020 | STATE OF ODISHA MOHAMMED AALA | U.C.MISHRA | // / /0 |
| | | VS | VS | () |
| 436 | ABLAPL/0000220/2020 | STATE OF ODISHA JAGABANDHU JENA | KRUSHNA CHANDRA RATH | // BASUDEVPUR /383 /2019 |
| | | VS | VS | () |
| 437 | ABLAPL/0000221/2020 | STATE OF ODISHA BALA KRISHNA PANDA | JYOTIRMAYA SAHOO | // ASKA /466 /2019 |
| | | VS | VS | () |
| 438 | ABLAPL/0000222/2020 | STATE OF ODISHA DILLIP SAMANTARAY @ PALAI | BISWARANJAN MAHARATHA | // JODAPADAR /152 /2019 |
| | | VS | VS | () |
| 439 | ABLAPL/0000223/2020 | STATE OF ODISHA LALITA MOHAN RANSINGH | TARA PRASAD MOHAPATRA | // KRUSHNA PRASAD /144 /2019 |
| | | VS | VS | () |
| 440 | ABLAPL/0000224/2020 | STATE OF ODISHA HEMANTA GHADEI | JAYADEBA BEHERA | // / /0 |
| | | VS | VS | () |
| 441 | ABLAPL/0000225/2020 | STATE OF ODISHA LALITA MOHAN RANSINGH | TARA PRASAD MOHAPATRA | // KRUSHNA PRASAD /132 /2019 |
| | | VS | VS | () |
| 442 | ABLAPL/0000226/2020 | STATE OF ODISHA CHATURBHUJA BADHEI | PRASANTA KUMAR ROUTRAY | // BIJEPUR /212 /2019 |
| | | VS | VS | () |

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|-----|---------------------|--|-------------------------------|--|
| 443 | ABLAPL/0000227/2020 | STATE OF ODISHA CH.PETEDU @ CH. POTUDU VS | JYOTIRMAYA SAHOO VS | // CHAMAKHANDI /36 /2019 () |
| 444 | ABLAPL/0000228/2020 | STATE OF ODISHA CHITTA RANJAN OJHA VS | SURYA NARAYAN MISHRA VS | // / /0 () |
| 445 | ABLAPL/0000229/2020 | STATE OF ODISHA PRASANTA KUMAR BEHERA @ PRASANTA BEHERA VS | SHIRANJAN HOTA VS | // REAMAL /84 /2019 () |
| 446 | ABLAPL/0000230/2020 | STATE OF ODISHA BATAKRUSHNA MOHANTY VS | SATYANARAYAN MISHRA-4 VS | // BANSADA /299 /2019 () |
| 447 | ABLAPL/0000231/2020 | STATE OF ODISHA NANDITIA DASH VS | SATYA NARAYAN MISHRA-4 VS | // BHADRAK RURAL /681 /2019 () |
| 448 | ABLAPL/0000232/2020 | STATE OF ODISHA SK. TAZU @ SK. TAJUDDIN VS | SATYA NARAYAN MISHRA-4 VS | // SORO /414 /2018 () |
| 449 | ABLAPL/0000233/2020 | STATE OF ODISHA BABU @ SATYABRATA NAYAK VS | SATYA NARAYAN MISHRA-4 VS | // Dhamara Police Station /74 /2019 () |
| 450 | ABLAPL/0000234/2020 | STATE OF ODISHA NIRANJAN BAISAKHA @ BASTIA VS | SHIB SHANKAR MOHANTY VS | // HANDAPA /179 /2019 () |
| 451 | ABLAPL/0000235/2020 | STATE OF ODISHA CHITRASEN SENAPATI VS | SHIB SHANKAR MOHANTY VS | // BALIPATNA /326 /2019 () |
| 452 | ABLAPL/0000236/2020 | STATE OF ODISHA NARAYAN KUMAR VS | SMRUTI RANJAN MOHAPATRA VS | // K.BALANG /55 /2019 () |
| 453 | ABLAPL/0000237/2020 | STATE OF ODISHA SANSARI BISOI VS STATE OF ODISHA | P.K.MAHARAJ VS | // KHANDAPARA /90 /2019 () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---|--|--------------------------------------|
| 454 | ABLAPL/0000238/2020 | CHOURA @ CHAURA CHANDRA BEHERA @ VS STATE OF ODISHA | GOPI BAL CHANDRA BEHERA VS | BURLA /228 /2019 () // |
| 455 | ABLAPL/0000239/2020 | HRUSHIKESH @ HRUSHI KESH PANDA VS STATE OF ODISHA | S.K.BHANJADEO VS | DHAULI PS /24 /2019 () // |
| 456 | ABLAPL/0000240/2020 | MAKARADHWAJA MIRDHA VS STATE OF ODISHA | SATYABRATA PANDA VS | MANAMUNDA /202 /2019 () // |
| 457 | ABLAPL/0000241/2020 | SOUMYA RANJAN MISHRA VS STATE OF ODISHA | ALOK KUMAR DAS VS | KHANDAGIRI P.S. /2 /2020 () // |
| 458 | ABLAPL/0000242/2020 | KANHEI KHUNTIA VS STATE OF ODISHA | RANJAN KUMAR PRADHAN (A) VS | PURI TOWN /234 /2019 () // |
| 459 | ABLAPL/0000243/2020 | ANJAN KUMAR BARIK VS STATE OF ODISHA | JAGABANDHU SAHU VS | BHATILI /222 /2019 () // |
| 460 | ABLAPL/0000244/2020 | JAGANNATH MAJHI VS STATE OF ODISHA | SATYA NARAYAN MISHRA-4 VS | BASUDEVPUR /313 /2019 () // |
| 461 | ABLAPL/0000245/2020 | BHAKTA MEHER VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | LATHOR /101 /2016 () // |
| 462 | ABLAPL/0000246/2020 | MILU @ ASHISH PAUL VS STATE OF ODISHA | PRADEEP KUMAR PANDA VS | DHENKANAL TOWN /4 /2020 () // |
| 463 | ABLAPL/0000247/2020 | ANI @ ANITA MALLICK VS STATE OF ODISHA | SAROJ KUMAR DASH VS | BHUBAN /354 /2019 () // |
| 464 | ABLAPL/0000248/2020 | MAHESWAR JENA VS STATE OF ODISHA | ARIJEET MISHRA VS | ANGUL TOWN /290 /2018 () // |
| 465 | ABLAPL/0000249/2020 | SWARAJ KUMAR SAHOO | P.R.CHHATOI | MUDULIPODA /70 /2019 |

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|-----|---------------------|----------------------------------|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 466 | ABLAPL/0000250/2020 | NABINA PARIDA | SATYA RANJAN MULIA | DHARMASALA /1 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 467 | ABLAPL/0000251/2020 | DIPTI PRAKASH SWAIN | DEBASNAN DAS | //0 |
| | | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 468 | ABLAPL/0000252/2020 | BIJAYA NAIK @ BIJIYA KUMAR NAYAK | BIBHUDA NANDA MOHAPATRA | BADAGADA /262 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 469 | ABLAPL/0000253/2020 | SAMRAT MAJHI | SALAUDDIN KHAN | TALCHER TOWN /400 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 470 | ABLAPL/0000254/2020 | SHYAM SUNA | SACHIDANANDA PADHEE | barpalli /227 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 471 | ABLAPL/0000255/2020 | JITANA KUMAR SAHOO | J.N.PANDA | //0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 472 | ABLAPL/0000256/2020 | SAMEER BAG @ CHHATAR | SACHIDANANDA PADHEE | barpalli /1 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 473 | ABLAPL/0000257/2020 | MOHAMMED MUAZAM ADENI | TANMAY MISHRA | MAHILA P.S.(BBSR) /135 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 474 | ABLAPL/0000258/2020 | DHARANI CHANDAN | SUSANTA KUMAR TRIPATHY | MURIBAHAL /171 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 475 | ABLAPL/0000259/2020 | AMULY MALIK | KHIROD K.ROUT | RAJKANIKA /319 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 476 | ABLAPL/0000260/2020 | RABINA @ UDINA BEHERA | N.SAHANI, K.PRADHAN | TANGI (KHURDA) /386 /2019 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---|-----------------------------------|--|
| 477 | ABLAPL/0000261/2020 | STATE OF ODISHA PRASANTA KUMAR SAHOO VS | RAMAN KU. BEHERA VS | // HARICHANDANPUR /150 /2019 () |
| 478 | ABLAPL/0000262/2020 | STATE OF ODISHA SAUDAMINI GIRI VS | PRANAB KUMAR SAMANTRAY VS | // KARANJIA /189 /2019 () |
| 479 | ABLAPL/0000263/2020 | STATE OF ODISHA NILAKANTHA GIRI VS | PRANAB KUMAR SAMANTARAY VS | // KARANJIA /189 /2019 () |
| 480 | ABLAPL/0000264/2020 | STATE OF ODISHA PRAKASH CHANDRA POLLEYI VS | JYOTIRMAYA SAHOO VS | // KABISURYANAGAR (KODALA) /294 /2019 () |
| 481 | ABLAPL/0000265/2020 | STATE OF ODISHA UPENDRA MALLICK VS | ANUGRAHA NARAYAN SAMANTARAY VS | // PARADEEP LOCK /196 /2019 () |
| 482 | ABLAPL/0000266/2020 | STATE OF ODISHA BIBHUDATA MEHER VS | TAPAN JYOTI PANI VS | // CAPITAL P.S. /501 /2019 () |
| 483 | ABLAPL/0000267/2020 | STATE OF ODISHA RAMESH BEHERA @ RAMESH CHANDRA BEHERA VS | HEERA MISHRA VS | // MANCHESWAR P.S. /7 /2020 () |
| 484 | ABLAPL/0000268/2020 | STATE OF ODISHA SIMANCHALA BEHERA @ NAINA VS | B.R.TRIPATHY VS | // PARLAKHEMUNDI /186 /2018 () |
| 485 | ABLAPL/0000269/2020 | STATE OF ODISHA KALICHARAN MAHARANA VS | JYOTIRMAYA SAHOO VS | // MAHILA (BERHAMPUR) /127 /2019 () |
| 486 | ABLAPL/0000270/2020 | STATE OF ODISHA PANCHU DALEI VS | B.N.MAHAPATRA VS | // //0 () |
| 487 | ABLAPL/0000271/2020 | STATE OF ODISHA MAHENDRA KUMAR JENA VS STATE OF ODISHA | JAYANTA KU MAJHI VS | // CHANDIPUR /108 /2019 () // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 488 | ABLAPL/0000272/2020 | JAJAN PANIGRAHI VS STATE OF ODISHA | JAYANTA KU MAJHI VS | BALASORE SADAR /410 /2019 () // |
| 489 | ABLAPL/0000273/2020 | RAJKISHORE BARIK VS STATE OF ODISHA | JAYANTA KU MAJHI VS | BALASORE TOWN /49 /1995 () // |
| 490 | ABLAPL/0000274/2020 | RAJESH JENA VS STATE OF ODISHA | JAYANTA KU MAJHI VS | CHANDIPUR /77 /2018 () // |
| 491 | ABLAPL/0000275/2020 | KIRTAN BIHARI BRAHMA VS STATE OF ODISHA | B.N.MOHAPATRA VS | NANDIPADA /11 /2014 () // |
| 492 | ABLAPL/0000276/2020 | DAYANIDHI MOHAPATRA VS STATE OF ODISHA | DEBASISH SAMAL VS | BASTA /411 /2019 () // |
| 493 | ABLAPL/0000277/2020 | PRADIP SAMANTARAY VS STATE OF ODISHA | NITYANANDA PANDA VS | CUTTACK SADAR /587 /2019 () // |
| 494 | ABLAPL/0000278/2020 | BARUN KUMAR SETHI VS STATE OF ODISHA | SASIM AJITAV PATTNAIK VS | PURUNABAZAR /264 /2019 () // |
| 495 | ABLAPL/0000279/2020 | KABITA SETHI VS STATE OF ODISHA | SASIM AJITAV PATTNAIK VS | PURUNABAZAR /264 /2019 () // |
| 496 | ABLAPL/0000280/2020 | KSHIRABDHI BAGARTI @ GARIA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | MANAMUNDA /198 /2019 () // |
| 497 | ABLAPL/0000281/2020 | RABINDRA NAYAK VS STATE OF ODISHA | JAYANTA KU.MAJHI VS | BALIAPAL /232 /2019 () // |
| 498 | ABLAPL/0000282/2020 | PURNA CHANDRA PRADHAN VS STATE OF ODISHA | ARIJEET MISHRA VS | KHANDAPARA /65 /2019 () // |
| 499 | ABLAPL/0000283/2020 | PURNA CHANDRA MAHARANA | JYOTIRMAYA SAHOO | MAHILA (BERHAMPUR) /127 /2019 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|---|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 500 | ABLAPL/0000284/2020 | SARAT PANIGRAHI @ SARAT KUMAR PANIGRAHI | ANURESH KUMAR JENA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 501 | ABLAPL/0000285/2020 | NIRANJAAN MANDAL | MANORANJAN MISHRA | RAJNAGAR /193 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 502 | ABLAPL/0000286/2020 | SUDHANSU SAEKHAR SAMAL | BIDYADHAR MANSINGH | BINJHARPUR /349 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 503 | ABLAPL/0000287/2020 | SUDHI RANJAN DASH | MAHES DAS | PARADEEP /231 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 504 | ABLAPL/0000288/2020 | RABI SINGH @ RABINDRA SING | RAJIB LOCHAN PATNAIK | JALESWAR /341 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 505 | ABLAPL/0000289/2020 | MD.NAYEEM @NAYEM | SWARUP KUMAR PATNAIK | BAHALDA /44 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 506 | ABLAPL/0000290/2020 | RAMA CHANDRA SETHY | DEEPAK KU SAHOO | KENDRAPARA /369 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 507 | ABLAPL/0000291/2020 | ENDUA @ PRAVAT @ PRAVAT KU NAYAK | DEEPAK KU SAHOO | PATKURA /1 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 508 | ABLAPL/0000292/2020 | BRUNDBAN PARIDA @ BULA PARIDA | AMIYA KUMAR CHHATOI | KANAS /141 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 509 | ABLAPL/0000293/2020 | MUKTIKANTA DAS | SIVA SANKAR CHAINI | BHADRAK TOWN /359 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 510 | ABLAPL/0000294/2020 | BIKRAMJIT JENA | PRASANTA KUMAR NANDA | JAJPUR TOWN /5 /2020 |
| | | VS | VS | () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 511 | ABLAPL/0000295/2020 | STATE OF ODISHA SUKANTA BEHERA VS | SURYAKANTA DWIBEDI VS | // RANPUR /262 /2019 () |
| 512 | ABLAPL/0000296/2020 | STATE OF ODISHA BIJAYA KUMAR DAS VS | MANAS CHAND VS | // GHASIPURA /268 /2019 () |
| 513 | ABLAPL/0000297/2020 | STATE OF ODISHA NUR MAHAMAD @ NOOR MAHAMMAD VS | SURYAKANTA DWIBEDI VS | // CHANDAHANDI /129 /2019 () |
| 514 | ABLAPL/0000298/2020 | STATE OF ODISHA KAMAR JIT MANDAL VS | RAJIB LOCHAN PATTNAIK VS | // JALESWAR /362 /2019 () |
| 515 | ABLAPL/0000299/2020 | STATE OF ODISHA NISHIKANTA PALAI VS | PRADEEP KUMAR DAS VS | // DHAMNAGAR /3 /2019 () |
| 516 | ABLAPL/0000300/2020 | STATE OF ODISHA RABINDRA SAHOO VS | A.P.BOSE VS | // BEGUNIA P.S. /104 /2019 () |
| 517 | ABLAPL/0000301/2020 | STATE OF ODISHA KSHIROD KUMAR MENDILI VS | AMULYA RATNA PANDA VS | // VIGILANCE PS (BERHAMPUR) /65 /2017 () |
| 518 | ABLAPL/0000302/2020 | STATE OF ODISHA(VIG.) BIJAYA TRIPATHY @ BIJAY KETAN TRIPATHY VS | K.K.PAHIL VS | // BINJHARPUR /401 /2019 () |
| 519 | ABLAPL/0000303/2020 | STATE OF ODISHA SAMARAT MAJHI VS | PARTHA SARATHI NAYAK VS | // TALCHER TOWN /400 /2019 () |
| 520 | ABLAPL/0000304/2020 | STATE OF ODISHA BHUPENDRA DEHURY VS | RABINDRA NATH PANDA VS | // BANKI /372 /2019 () |
| 521 | ABLAPL/0000305/2020 | STATE OF ODISHA RAJ KUMAR SHARMA VS | B.K.GHADEI VS | // KULABIRA /133 /2019 () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|---------------------|---|---------------------------------|--|
| 522 | ABLAPL/0000306/2020 | AKHAYA SASMAL VS STATE OF ODISHA | H.N.MOHAPATRA VS | GOP /252 /2019 () // |
| 523 | ABLAPL/0000307/2020 | BHAGYADHAR BEHERA VS STATE OF ODISHA | CHIRANJAYA MOHANTY VS | CHANDRASEKHARPUR /396 /2019 () // |
| 524 | ABLAPL/0000308/2020 | MATIA @ SAMBIT BURMA VS STATE OF ODISHA | PRADIPTA BEURA VS | ATHGARH /332 /2019 () // |
| 525 | ABLAPL/0000309/2020 | JITU @ SANJAYA KUMAR NAYAK VS STATE OF ODISHA | PRADIPTA BEURA VS | ATHGARH /324 /2019 () // |
| 526 | ABLAPL/0000310/2020 | SAKTIPADA PURI @ SHAKTIPADI PURI VS STATE OF ODISHA | AMIT KU NATH VS | SINGLA /179 /2017 () // |
| 527 | ABLAPL/0000311/2020 | DR.NIRLIPTA NAYAK VS STATE OF ODISHA | BIJAYA KUMAR PARIDA-2 VS | MOHANA /232 /2019 () // |
| 528 | ABLAPL/0000312/2020 | REENA BARAL VS STATE OF ODISHA | JAYADEBA BEHERA VS | BANAPUR P.S. /2 /2020 () // |
| 529 | ABLAPL/0000313/2020 | JAGA DAS @ RATAN DAS VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | JALESWAR /331 /2019 () // |
| 530 | ABLAPL/0000314/2020 | CHITTARANJAN BISWAL VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | KONARK /140 /2019 () // |
| 531 | ABLAPL/0000315/2020 | SRIKANTA NAYAK @ PAPU VS STATE OF ODISHA | SAROJ KU. DASH VS | DHENKANAL SADAR /452 /2019 () // |
| 532 | ABLAPL/0000316/2020 | RATNAKAR NAYAK VS STATE OF ODISHA | SIVA SANKAR CHAINI VS | BHADRAK TOWN /359 /2019 () // |
| 533 | ABLAPL/0000317/2020 | SUJIT ROUSTRAY @ TIKA PADHIHARI | R.N.MOHANTY | SEA BEACH /217 /2019 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----|---------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | () |
| 534 | ABLAPL/0000318/2020 | STATE OF ODISHA HAREKRUSHNA SAHOO | DEEPAK KU. SAHOO | // KENDRAPARA /374 /2019 |
| | | VS | VS | () |
| 535 | ABLAPL/0000319/2020 | STATE OF ODISHA GOBINDA CHANDRA MALIK | SURYAKANTA DWIBEDI | // NIKIRAI /122 /2019 |
| | | VS | VS | () |
| 536 | ABLAPL/0000320/2020 | STATE OF ODISHA RABINDHA @ RABI @ RABINDRA MIRDHA | PRAHALLADA SAHU | // BOUDH /310 /2019 |
| | | VS | VS | () |
| 537 | ABLAPL/0000321/2020 | STATE OF ODISHA SRIKANTA DAS @ PATINA | SURENDRA KU. BISWAL | // SAHADEV KHUNTA /212 /2017 |
| | | VS | VS | () |
| 538 | ABLAPL/0000322/2020 | STATE OF ODISHA SK.SABIR ALLI | BISWARANJAN MAHARATHA | // KUMBHARAPARA /329 /2019 |
| | | VS | VS | () |
| 539 | ABLAPL/0000323/2020 | STATE OF ODISHA JAYAKRUSHNA PRADHAN | BISWARANJAN MAHARATHA | // JODAPADAR /160 /2019 |
| | | VS | VS | () |
| 540 | ABLAPL/0000324/2020 | STATE OF ODISHA AMAR KUMAR MALIK | PRASANTA KUMAR BARIK | // TIHIDI /538 /2019 |
| | | VS | VS | () |
| 541 | ABLAPL/0000325/2020 | STATE OF ODISHA SRIBATSA SADUAL | TARA PRASAD MOHAPATRA | // BADSАHI /162 /2019 |
| | | VS | VS | () |
| 542 | ABLAPL/0000326/2020 | STATE OF ODISHA PRATIMA RANI NAYAK | DIPTI RANJAN BHOKTA | // SEMILLIGUDA /124 /2019 |
| | | VS | VS | () |
| 543 | ABLAPL/0000327/2020 | STATE OF ODISHA BASANTA KUMAR PARIDA | TARA PRASAD MOHAPATRA | // / /0 |
| | | VS | VS | () |
| 544 | ABLAPL/0000328/2020 | STATE OF ODISHA LAXMAN DALAEI | DIPTI RANJAN BHOKTA | // / /0 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|-----------------------|---|----------------------------------|--|
| 545 | ABLAPL/0000329/2020 | STATE OF ODISHA PURNA CHANDRA BAGARTI VS | JUGALA KISHORE PANDA VS | // MANAMUNDA /198 /2019 () |
| 546 | ABLAPL/0000330/2020 | STATE OF ODISHA SK. MOZAFIR VS | S.K.NAYAK-2 VS | // BANSADA /303 /2019 () |
| 547 | ABLAPL/0000331/2020 | STATE OF ODISHA ASHIS KUMAR BEHERA VS | S.K.BHANJADEO VS | // KHURDA P.S. /2 /2020 () |
| 548 | ABLAPL/0000332/2020 | STATE OF ODISHA ALOK JENA @ SUDHAKAR JENA VS | S.K.BHANJADEO VS | // KHURDA P.S. /2 /2020 () |
| 549 | ABLAPL/0000333/2020 | STATE OF ODISHA SK.SUJAUDDIN VS | PRANAB KUMAR DAS VS | // RAIBANIA /38 /2016 () |
| 550 | ABLAPL/0000334/2020 | STATE OF ODISHA CHINMAYEE PRIYADARSHINI @ NAYAK VS | JANMEJAYA RAY VS | // //0 () |
| 551 | ABLAPL/0000335/2020 | STATE OF ODISHA GAJENDRA DAS VS | SURESH KUMAR JENA VS | // NILGIRI /316 /2019 () |
| 552 | WPC(OAC)/0000067/2017 | STATE OF ODISHA ANIRUDHA MOHAPATRA VS | M/S.MANOJA KUMAR KHUNTIA VS | // // () |
| 553 | WPC(OAC)/0000549/2019 | STATE OF ODISHA SUJIT KUMAR NAYAK VS | M/S.ULLASH CHANDRA MOHANTY VS | // // () |
| 554 | WPC(OAC)/0000581/2018 | STATE OF ODISHA BISHWAMITRA HARPAL VS | U.C.MOHANTY VS | // // () |
| 555 | WPC(OAC)/0002678/2018 | STATE OF ODISHA MADHAB CHANDRA BISWAL VS STATE OF ODISHA | M/S.MANOJA KUMAR KHUNTIA VS | // // () // |

ORISSA HIGH COURT

FILING REPORT AS ON :07/01/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|-----------|-----------------------|--|---------------------------------|--|
| 556 | WPC(OAC)/0004843/2016 | NIRANJAN ROUT VS STATE OF ODISHA | M/S.MANOJA KUMAR KHUNTIA VS | // 0 // |

ORISSA HIGH COURT

MISC CASES FILED on :07/01/2020

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|----------------------------|---|---|
| 1 | 2/2020 JCRLA/6/2008 | HARA MALLIK-MP | M/S.T.SINHA |
| 2 | 3/2020 MATA/100/2014 | DR.NIBHA PADHI-MP | M/S.SAVITRI RATHO |
| 3 | 4/2020 MATA/4/2020 | PRAMOD KU.SAHANI-MP | AKSHYANGSHU SEKHAR NANDY |
| 4 | 5/2020 MATA/4/2020 | PRAMOD KU.SAHANI-MP | AKSHYANGSHU SEKHAR NANDY |
| 5 | 7/2020 BLAPL/146/2020 | BISHNU DAS KANHAR-MP | GYANALOKA MOHANTY |
| 6 | 7/2020 CMAPL/26/2020 | GIRIDHAR SAHU-MP | GYANENDRA CHANDRA SWAIN |
| 7 | 7/2020 RVWPET/6/2020 | M/S.B.K.MOHAPATRA-MP | ADV. |
| 8 | 8/2020 BLAPL/148/2020 | PADIA @ PRADEEP SAHOO-MP | ARUN KUMAR DAS |
| 9 | 8/2020 RVWPET/8/2020 | M/S.SHREE HARI SPONGE PVT LTD-MP | ADV |
| 10 | 9/2020 BLAPL/11093/2019 | HADIA @ PRAKASH BEHERA-MP | P.K.MAHARAJ |
| 11 | 9/2020 RVWPET/8/2020 | M/S.SHREE HARI SPONGE PVT LTD-MP | ADV |
| 12 | 10/2020 BLAPL/9201/2019 | KESUN SETHI-MP | SWAYAMPRAVA DASH |
| 13 | 12/2020 RSA/378/2018 | DURGA CHARAN MOHANTY-MP | M/S.GAUTAM MISRA |
| 14 | 13/2020 BLAPL/91/2020 | SUSA @ SARAT NAIK-MP | PARTHA SARATHI NAYAK |
| 15 | 13/2020 FAO/960/2019 | DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.,-MP | CHANDRA KUMAR MOHANTY |
| 16 | 13/2020 RSA/389/2016 | GOURI DEI-MP | M/S.SOUMYA MISHRA |
| 17 | 14/2020 FAO/9/2020 | STATE OF ODISHA-MP | SR.STANDING COUNSEL |
| 18 | 14/2020 RSA/370/2019 | SHISHIR KU.NAYAK-MP | AUROVINDA MOHANTY |
| 19 | 15/2020 FAO/9/2020 | STATE OF ODISHA-MP | SR.STANDING COUNSEL |
| 20 | 15/2020 RPFAM/8/2020 | SANDIP BEHERA-MP | BIPLAB P.B.BAHALI |
| 21 | 15/2020 RSA/370/2019 | SHISHIR KU.NAYAK-MP | AUROVINDA MOHANTY |
| 22 | 16/2020 FAO/941/2019 | M/S. IFFCO TOKIO G.I.CO.LTD.,-MP | ANUPAM DASH |
| 23 | 16/2020 RPFAM/9/2020 | SATYA KU.HATI-MP | AMITAV TRIPATHY |
| 24 | 16/2020 RSA/506/2014 | SUSHANTA KU.DASH-MP | M/S.SANTOSH KU.BEHERA |
| 25 | 17/2020 FAO/995/2019 | G.M., LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD.,-MP | ADAM ALI KHAN |
| 26 | 17/2020 | SURESH KUMAR MOHAPATRA-MP | M/S.ULLASH CHANDRA MOHANTY |

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| 27 | WPC(OAC)/551/2019 18/2020 FAO/996/2019 | GENERAL MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.C. ODDAM MP KHAN | |
| 28 | 18/2020 WPC(OAC)/549/2019 | SUJIT KUMAR NAYAK-MP | M/S.ULLASH CHANDRA MOHANTY |
| 29 | 19/2020 FAO/10/2020 | SARASWATI BARIK-MP | DHANANJAYA MUND |
| 30 | 19/2020 WPC(OAC)/2678/2018 | MADHAB CHANDRA BISWAL-MP | M/S.MANOJA KUMAR KHUNTIA |
| 31 | 20/2020 CMP/878/2016 | DHRUBENDRA KUMAR DAS-MP | SIDHARTHA MISHRA |
| 32 | 20/2020 WA/42/2008 | BABURAM SUTAR-MP | M/S.AVIJIT PAL |
| 33 | 20/2020 WPC(OAC)/4843/2016 | NIRANJAN ROUT-MP | M/S.MANOJA KUMAR KHUNTIA |
| 34 | 21/2020 CMP/1359/2019 | DASARATH PANDA-MP | P.C.ACHARYA |
| 35 | 21/2020 MACA/6/2020 | PITABASA BEHERA-MP | PRADEEP KUMAR MISHRA |
| 36 | 21/2020 WA/577/2019 | JHARANA SAMANTARAY @ MANSINGH-MP | SUBASH CHANDRA PANDA |
| 37 | 22/2020 MACA/11/2020 | THE MANAGER(LEGAL),IFFCO-MP | ADAM ALI KHAN |
| 38 | 23/2020 CMP/20/2020 | MAKARADHWAJA PANIGRAHI-MP | BIRAJA PRASANNA DAS |
| 39 | 23/2020 MACA/12/2020 | THE MANAGER(LEGAL),IFFCO-MP | ADAM ALI KHAN |
| 40 | 24/2020 CMP/21/2020 | GOLAK CHANDRA DAS-MP | DAYANANDA MOHAPATRA |
| 41 | 24/2020 MACA/13/2020 | THE MANAGER(LEGAL),IFFCO-MP | ADAM ALI KHAN |
| 42 | 25/2020 CMP/23/2020 | HARIHAR SAHOO-MP | ABHIJIT PATI |
| 43 | 25/2020 CRLMC/57/2020 | NABAKESI@NABAKESHI-MP | TANMAY MISHRA |
| 44 | 26/2020 CMP/24/2020 | HINA PARIDA-MP | BISWAJIT MOHAPATRA |
| 45 | 26/2020 CRLMC/58/2020 | RAKESH MOHAN-MP | TANMAY MISHRA |
| 46 | 27/2020 CMP/25/2020 | KHIROD KUMAR OTA-MP | PRAVAS CHANDRA PANDA |
| 47 | 27/2020 CRLMC/59/2020 | CHINMAYA DAS@ CHINMAYA KUMAR DAS-MP | GOUTAM KUMAR ROUSTRAY |
| 48 | 27/2020 CRLREV/19/2020 | SK.JAVED AKHTER @ SK.JAVED-MP | JYOTIRMAYA SAHOO |
| 49 | 28/2020 CMP/26/2020 | SHIVA PRASAD NAYAK-MP | DIGAMBARA MISHRA |
| 50 | 28/2020 CRLMC/61/2020 | BIJAYA LAXMI DASH-MP | B.K.NAYAK 1 |
| 51 | 28/2020 CRLREV/20/2020 | DEEPAK KUMAR DAS ADHIKARI @ TONY @ DEEPAK DARA ADHIKARI MP | |
| 52 | 29/2020 CMP/26/2020 | SHIVA PRASAD NAYAK-MP | DIGAMBARA MISHRA |
| 53 | 29/2020 CRLMC/62/2020 | TIRTHANKAR PATEL-MP | BIJAYA KUMAR RAGADA |
| 54 | 29/2020 CRLREV/21/2020 | PRAVASH CHANDRA PAL-MP | J.K.KHUNTIA |
| 55 | 30/2020 CMP/27/2020 | BANK OF INDIA, NIMPUR BRANCH-MP | SANTOSH KUMAR BEHERA |
| 56 | 31/2020 CRLMC/1949/2019 | DHIRENDRA KUMAR SAHOO-MP | |
| 57 | 32/2020 CRLMC/47/2020 | JAYARAM SAMAL@JAIRAM-MP | SARAT KUMAR JENA |

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| 58 | 33/2020 CRLMC/67/2020 | UPENDRA KUMAR MAHANTA-MP | DIBYAJYOTI SAHOO |
| 59 | 34/2020 CRLMC/68/2020 | SAMBIT SINGH-MP | PARTHA SARATHI NAYAK |
| 60 | 35/2020 CRLMC/69/2020 | PRASANTA KUMAR SATHUA-MP | BIBHU PRASAD DAS |
| 61 | 36/2020 CRLMC/71/2020 | BISWANATH SWAIN-MP | SAROJ KUMAR PADHI |
| 62 | 37/2020 CRLMC/72/2020 | SUBHASIS DUTTA-MP | SAROJ KUMAR PADHI |
| 63 | 54/2020 CRLA/732/2019 | BALAKRISHNA MAHAPATRA @KABULI-MP | ANIRUDHA DAS |
| 64 | 55/2020 CRLA/31/2020 | SRINIVAS PANIGRAHY-MP | HEMANTA KUMAR MUND |
| 65 | 56/2020 CRLA/32/2020 | PRASAN KUMAR PATRA-MP | ASWINI KUMAR DAS |
| 66 | 57/2020 CRLA/498/2018 | PINTU SAHU-MP | SUKANTA KUMAR DALAI |
| 67 | 174/2020 WP(C)/409/2020 | NABARANGPUR COLLEGE OF PHARMACY-MP | M/S.PRAFULLA KUMAR MOHAPATRA |
| 68 | 175/2020 WP(C)/27718/2019 | SATYA PRAKASH PATI-MP | M/S.PRAFULLA KU.RATH |
| 69 | 176/2020 WP(C)/11412/2018 | GANESWAR SATAPATHY-MP | M/S.DINESH KU.PANDA |
| 70 | 177/2020 WP(C)/413/2020 | KAMAL KU.TOSNIWAL-MP | M/S.PRAFULLA KU.RATH |
| 71 | 178/2020 WP(C)/416/2020 | TIBU NAIK-MP | M/S.SUKANTA KUMAR DALAI |
| 72 | 179/2020 WP(C)/420/2020 | RAM CHANDRA JENA-MP | M/S.PRAFULLA CH.DAS |
| 73 | 180/2020 WP(C)/422/2020 | MINA PARIDA-MP | M/S.N.N.MOHAPATRA |
| 74 | 181/2020 WP(C)/426/2020 | NARAHARI DAS-MP | M/S.SAROJ KUMAR DASH |
| 75 | 182/2020 WP(C)/23318/2016 | SURESHA CH.KAR-MP | M/S.SATRUGHNA DAS A |
| 76 | 183/2020 WP(C)/427/2020 | KULDEEP MOHANTY-MP | M/S.SUKANTA KU.DALAI |
| 77 | 185/2020 WP(C)/434/2020 | SAHACHARI PATRA-MP | M/S.SURYAKANTA DWIBEDI |
| 78 | 186/2020 WP(C)/436/2020 | CHIEF GENERAL MANAGER,TELECOM-MP | M/S. P.K.PATTANAİK |
| 79 | 187/2020 WP(C)/438/2020 | BISHNUPRIYA PRUSTY-MP | M/S.BISWABIHARI MOHANTY |
| 80 | 188/2020 WP(C)/439/2020 | TRILOCHAN ROUT-MP | M/S.BISWABIHARI MOHANTY |
| 81 | 189/2020 WP(C)/443/2020 | D.SRINIVAS RAO-MP | M/S.S.S.RAY (2) |
| 82 | 190/2020 WP(C)/445/2020 | PURUSOTTAM SETHY-MP | M/S.SAMARENDRA MOHANTY |
| 83 | 191/2020 WP(C)/444/2020 | M/S.RAM KUMAR AGRAWAL ENGINEERS PVT LTD-MP | PRABODHA CH. NAYAK |
| 84 | 192/2020 WP(C)/7705/2016 | SANTOSH KU.SAHOO-MP | M/S.S.DAS |
| 85 | 193/2020 WP(C)/447/2020 | PRADYUMNA KUMAR MAHAKUD-MP | M/S. DIGAMBARA MISHRA |
| 86 | 194/2020 WP(C)/450/2020 | RAMESH KUMAR JENA-MP | M/S.S.JENA |
| 87 | 195/2020 WP(C)/449/2020 | MAA DURGA SWAYAM SAHAYAK GOSTHI-MP | HIMANSHU SEKHAR MISHRA |
| 88 | 196/2020 WP(C)/456/2020 | PRADYUMNA KUMAR MISHRA-MP | M/S.SUJATA JENA |
| 89 | 197/2020 | M/S. BINU INDUSTRIES-MP | SOUMYA MISHRA |

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| 90 | WP(C)/459/2020 199/2020 | M/S. BINU INDUSTRIES-MP | SOUMYA MISHRA |
| 91 | WP(C)/464/2020 200/2020 | MAA GAJALAXMI SWAYAM SAHAYAK GOSTHI-MP | M/S.HIMANSHU SEKHAR MISHRA |
| 92 | WP(C)/469/2020 201/2020 | DR.MS ANJALI PATTANAIK-MP | M/S.KALYAN PATNAIK |
| 93 | WP(C)/16172/2016 202/2020 | KAPILESWAR MALLICK-MP | M/S.SARAT KU.BEHERA |
| 94 | WP(C)/471/2020 203/2020 | MANORANJAN RAY-MP | NIRMAL RANJAN ROURAY |
| 95 | WP(C)/474/2020 204/2020 | AJIT PRADHAN-MP | RAJJEET ROY |
| 96 | WP(C)/476/2020 205/2020 | BISHNU PRASAD SAHOO-MP | M/S.SHIB SHANKAR MOHANTY |
| 97 | WP(C)/477/2020 206/2020 | HDFC BANK LTD.-MP | RAJJEET ROY |
| 98 | WP(C)/480/2020 207/2020 | M/S.JRT-NKBPL JV-MP | AVIJIT PATNAIK |
| 99 | WP(C)/481/2020 208/2020 | DHANESWAR MAJHI-MP | M/S. RAMAKANTA SAHOO |
| 100 | WP(C)/485/2020 209/2020 | BHAJAN BINDHANI-MP | M/S.RAMAKANTA SAHOO |
| 101 | WP(C)/488/2020 210/2020 | BILASA SAHOO-MP | M/S.SANJEEV UDGATA |
| 102 | WP(C)/19563/2019 211/2020 | SURAJMAL SAHA MAHAVIDYALAYA-MP | M/S.KISHORE KUMAR MISHRA |
| 103 | WP(C)/501/2020 212/2020 | GOBINDA CHANDRA SETHI-MP | G.K.NANDA |
| 104 | WP(C)/502/2020 213/2020 | SURAJMAL SAHA MAHAVIDYALAYA-MP | M/S.KISHORE KUMAR MISHRA |
| 105 | WP(C)/501/2020 215/2020 | MOHAMMAD MANSOORALI-MP | M/S.M.A.ALI |
| 106 | WP(C)/13203/2018 216/2020 | SHREE SHREE RADHA-MP | M/S.RAMAKANT MOHANTY |
| 107 | WP(C)/17218/2010 217/2020 | ANIMA SENAPATI-MP | M/S.KALI PRASANNA MISHRA |
| 108 | WP(C)/20535/2016 218/2020 | MANORANJAN SAHOO-MP | SUBASH CHANDRA PUSPALAKA |
| 109 | WP(C)/521/2020 219/2020 | SRIKANTA SWAIN-MP | SUBASH CHANDRA PUSPALAKA |
| 110 | WP(C)/524/2020 220/2020 | MAHANTA BISWAMBAR DAS-MP | M/S. N.K.SAHU |
| 111 | WP(C)/189/2020 221/2020 | RAFIK KHAN-MP | SUBASH CHANDRA PUSPALAKA |
| 112 | WP(C)/526/2020 222/2020 | ZAKIR HUSSAIN-MP | SUBASH CHANDRA PUSPALAKA |
| 113 | WP(C)/527/2020 223/2020 | BHASKAR CHANDRA DAS-MP | SUBASH CHANDRA PUSPALAKA |
| 114 | WP(C)/528/2020 224/2020 | PRABINA KUMAR SAHOO-MP | SUBASH CHANDRA PUSPALAKA |
| 115 | WP(C)/529/2020 226/2020 | AMAR MAHALIK-MP | M/S. CHITTARANJAN PATTNAIK |
| 116 | WP(C)/539/2020 227/2020 | M/S AVR INFRATECH PVT. LTD-MP | PRABODHA CH. NAYAK |
| 117 | WP(C)/26956/2019 228/2020 | RATIKANTA GIRI-MP | JAGANNATH KAMILA |
| 118 | WP(C)/545/2020 229/2020 | RAJDHANI DAINIK HAT BYABA SAYI SANGHA CAPITAL M/S.RNIT MP | M/S.RNIT MP |
| 119 | WP(C)/19731/2019 230/2020 | SANJUKTA MOHANTY-MP | M/S.DAYANANDA MOHAPATRA |
| 120 | WP(C)/547/2020 231/2020 | SANJUKTA MOHANTY-MP | M/S.DAYANANDA MOHAPATRA |
| | WP(C)/547/2020 | | |

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| 121 | 232/2020 WP(C)/550/2020 | ASHOK KUMAR MISRA-MP | M/S.S.C.RATH |
| 122 | 233/2020 WP(C)/551/2020 | SADASIBA MOHANTY-MP | M/S.SURESH KUMAR JENA |
| 123 | 234/2020 WP(C)/554/2020 | SADASIBA MOHANTY-MP | M/S.SURESH KUMAR JENA |
| 124 | 246/2020 WP(C)/3110/2014 | SANJUKTA CHAMPATI-MP | M/S.DHULIRAM PATTANAYAK |
| 125 | 247/2020 WP(C)/574/2020 | ROHIT KUMAR SWAIN-MP | M/S.AMARESH CHANDRA SAMAL |
| 126 | 248/2020 WP(C)/577/2020 | JOGAMAYA MOHANTY-MP | M/S.BHAGABAN BEHERA |
| 127 | 249/2020 WP(C)/21009/2017 | SABITA PRADHAN-MP | M/S.DEBENDRA KUMAR SAHOO |
| 128 | 250/2020 WP(C)/590/2020 | SUPRAVA PARIDA-MP | M/S.BISWABIHARI MOHANTY |
| 129 | 251/2020 WP(C)/593/2020 | HIRANMAYEE MOHANTY-MP | M/S.BISWABIHARI MOHANTY |
| 130 | 252/2020 WP(C)/598/2020 | KHIRABDHIRAJ MAHAPATRA-MP | M/S.ANJAN KUMAR BISWAL |
| 131 | 253/2020 WP(C)/599/2020 | M/S.SHIVAJYOTI CONPRO PVT.LTD.-MP | M/S.GOURIMOHAN RATH |
| 132 | 254/2020 WP(C)/601/2020 | SUKANTI DHAL-MP | LAXMI NARAYAN PATEL |
| 133 | 255/2020 WP(C)/602/2020 | HEMANTA MALIK-MP | M/S.PRABODHA CH.NAYAK |
| 134 | 257/2020 WP(C)/607/2020 | M/S.P.K.ORES OVT.LTD.-MP | M/S.BIBHU PRASAD DAS |
| 135 | 258/2020 WP(C)/18163/2019 | CHANDRIKA KHATUA-MP | M/S.ANJAN KUMAR BISWAL |
| 136 | 259/2020 WP(C)/18381/2019 | KADAMBARI RATH-MP | ANJAN KUMAR BISWAL |
| 137 | 260/2020 WP(C)/21397/2019 | KABITA KUMARI RATHA-MP | M/S.ANJAN KUMAR BISWAL |
| 138 | 261/2020 WP(C)/18690/2019 | PURNA CHANDRA SAHU-MP | M/S ANJAN KUMAR BISWAL |
| 139 | 262/2020 WP(C)/18686/2019 | GODABARISH KARAN-MP | M/S ANJAN KU.BISWAL |
| 140 | 263/2020 WP(C)/21465/2019 | MOHAMMAD SAJID-MP | M/S.ANJAN KUMAR BISWAL |
| 141 | 264/2020 WP(C)/616/2020 | SUMATI ROUT-MP | M/S.G.P.JENA |
| 142 | 265/2020 WP(C)/18689/2019 | KADAMBARI RATH-MP | M/S ANJAN KUMAR BISWAL |
| 143 | 266/2020 WP(C)/617/2020 | SURESH PRADHAN-MP | SWAPNA KUMAR OJHA |
| 144 | 267/2020 WP(C)/19327/2019 | BHANUMATI PARIDA-MP | M/S.ANJAN KUMAR BISWAL |
| 145 | 268/2020 WP(C)/18158/2019 | USHARANI PANIGRAHI-MP | M/S.ANJAN KUMAR BISWAL |
| 146 | 269/2020 WP(C)/19710/2019 | SURESH CHANDRA PANDA @ SURESH CH.PANDA-MP | M/S.S.P.MOHANTY |
| 147 | 270/2020 WP(C)/20728/2019 | TANGUDU VAIKUNTHA RAO-MP | M/S.ANJAN KUMAR BISWAL |
| 148 | 271/2020 WP(C)/619/2020 | SASMITA KUMARI SAHU-MP | M/S. BIBHUDANANDA MOHAPATRA |
| 149 | 272/2020 WP(C)/624/2020 | PRASANTA KUMAR SENAPATI-MP | M/S. BIBHU PRASAD DAS |
| 150 | 273/2020 WP(C)/630/2020 | ABINASH LENKA-MP | M/S. SURYA NARAYAN PATNAIK |
| 151 | 274/2020 WP(C)/632/2020 | GAYATRI MAA SHC,MURIBAHAL-MP | M/S.PRASHANTA KUMAR NAYAK |
| 152 | 275/2020 | MAA DWARSINI SHG KHOLAN-MP | M/S. PRASHANTA KUMAR NAYAK |

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| 153 | WP(C)/641/2020 276/2020 | RAM MURTY PRASAD-MP | M/S.ARUN KUMAR PATRA |
| 154 | WP(C)/642/2020 278/2020 | MOTHER TERESA HEALTH WORKER-MP | M/S.KAILASH CHANDRA KAR |
| 155 | WP(C)/25051/2019 279/2020 | MOTHER TERESA HEALTH WORKER-MP | M/S.KAILASH CHANDRA KAR |
| 156 | WP(C)/25051/2019 280/2020 | MAA SARASWATI MAHILA SHG, KURSUD-MP | M/S.PRASHANTA KU.NAYAK |
| 157 | WP(C)/657/2020 281/2020 | MOHAN CHARAN DAS-MP | PRAFULLA KUMAR MOHAPATRA |
| 158 | WP(C)/660/2020 282/2020 | INDIRA SHG, BANGOMUNDA-MP | M/S.PRASHANTA KU.NAYAK |
| 159 | WP(C)/668/2020 8/2020 | UPASANA MOHANTY-MP | |
| 160 | TRP(C)/130/2019 9/2020 | UPASANA MOHANTY-MP | |
| 161 | TRP(C)/130/2019 11/2020 | ASHOK KUMAR DASH-MP | |
| 162 | BLAPL/10175/2019 12/2020 | BIBHU@PRATAP SAHOO-MP | |
| 163 | BLAPL/5229/2019 12/2020 | UNION OF INDIA-MP | |
| 164 | FAO/377/2014 22/2020 | CHHINE SAHOO-MP | HIMANSHU BHUSAN DASH |
| 165 | CMP/569/2015 30/2020 | MURALI NAYAK-MP | |
| 166 | CRLMC/2149/2019 42/2020 | TUTUA@TITUA MALLIK-MP | |
| 167 | ABLAPL/9846/2019 43/2020 | JITANA KUMAR SAHOO-MP | |
| 168 | ABLAPL/10686/2019 44/2020 | JITENDRA KUMAR SINGH-MP | |
| 169 | ABLAPL/15745/2019 45/2020 | HIMANSHU KUMAR SETHI-MP | JULU KHANSAMA |
| 170 | ABLAPL/16581/2019 46/2020 | RAJALAXMI PRADHAN-MP | |
| 171 | ABLAPL/3887/2018 47/2020 | S.HARI. REDDY-MP | |
| 172 | ABLAPL/10245/2019 48/2020 | GANESH PATRA-MP | |
| 173 | ABLAPL/15616/2019 49/2020 | B.KRISHNA RAO SUBUDHI-MP | |
| 174 | ABLAPL/3851/2019 50/2020 | SUNDAR MOHAN MAJHI-MP | |
| 175 | ABLAPL/832/2018 51/2020 | MD.IRFAN-MP | |
| 176 | ABLAPL/9899/2019 52/2020 | BANSIDHAR SAHANI-MP | |
| 177 | ABLAPL/11448/2019 53/2020 | GUPTESWAR NAYAK-MP | |
| 178 | ABLAPL/11148/2019 54/2020 | LINGARAJ DALEI-MP | |
| 179 | ABLAPL/10742/2019 55/2020 | PURNA BEHERA-MP | |
| 180 | ABLAPL/10324/2019 56/2020 | LAXMIDHARA MOHANTY-MP | |
| 181 | ABLAPL/10672/2019 57/2020 | REBATI PRADHAN-MP | |
| 182 | ABLAPL/9816/2019 58/2020 | MADHAB PARIDA@MADHU PARIDA-MP | |
| 183 | ABLAPL/11035/2019 59/2020 | KALANDI CHARAN SAHOO-MP | |
| | ABLAPL/14473/2019 | | |

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| 184 | 184/2020 WP(C)/10581/2019 | SHYAMSUNDAR SAHOO-MP | |
| 185 | 198/2020 WP(C)/14997/2019 | DR.MALAY KUMAR PRADHAN-MP | |
| 186 | 214/2020 WP(C)/12432/2019 | BABA SIDHESWAR SHG-MP | |
| 187 | 225/2020 WP(C)/29388/2019 | RINKUMA PRADHAN-MP | |
| 188 | 235/2020 WP(C)/15782/2019 | HARIHAR SAHU-MP | |
| 189 | 236/2020 WP(C)/15783/2019 | SIMANCHAL PRADHAN-MP | |
| 190 | 237/2020 WP(C)/15784/2019 | BISHNU CHARAN PRADHAN-MP | |
| 191 | 238/2020 WP(C)/15785/2019 | SRIRAM SAHU-MP | |
| 192 | 239/2020 WP(C)/15786/2019 | LAXMAN SAHU-MP | |
| 193 | 240/2020 WP(C)/15787/2019 | BIGHNESWAR PRADHAN-MP | |
| 194 | 241/2020 WP(C)/15788/2019 | DHANUNJAYA DALABEHERA-MP | |
| 195 | 242/2020 WP(C)/15789/2019 | JAYA DALABEHERA-MP | |
| 196 | 243/2020 WP(C)/15790/2019 | MAHENDRA BURGI-MP | |
| 197 | 244/2020 WP(C)/15791/2019 | SAROJINI PRADHAN-MP | |
| 198 | 245/2020 WP(C)/15792/2019 | KHETRABASI DASH-MP | |
| 199 | 256/2020 WP(C)/15722/2019 | M/S.P.S.A.BRICKS-MP | LAXMI NARAYAN PATEL |
| 200 | 277/2020 WP(C)/25659/2019 | UPENDRA KUMAR TRIPATHY-MP | |